The House re-assembled after lunch at thirty one minutes past two of the clock.

MR. DEPUTY CHAIRMAN in the Chair.

PRIVATE MEMBERS' RESOLUTION

Elimination of poverty and providing basic need of *Rotl, Kapda and Makaan* to every citizen of the Country

MR. DEPUTY CHAIRMAN: Private Members' Resolution. Dr. T. Subbarami Reddy to move a Resolution to eliminate poverty and provide houses, education and employment to every citizen of the country.

DR. T. SUBBARAMI REDDY (Andhra Pradesh): Mr. Deputy Chairman, Sir, I move the following Resolution:

"Having regard to the fact that even after fifty seven years of independence, the basic needs of *'ROTI, KAPDA AND MAKAAN'* are not available to a large section of the people of this country thereby causing frustration among large section of the people, this House urges upon the Government to—

prepare a plan of action to completely eliminate proverty in the country;

prepare a comprehensive policy of interlinking rivers and make available safe drinking water to all;

prepare an action plan for providing houses to each and every stum dweller and those who are economically backward;

prepare an action plan to implement fully the educational programme initiated by the Government;

prepare a plan of action to provide employment to each and every citizen of the country;

improve the agricultural sector which has started showing declining trend;prepare and implement a comprehensive population policy to check its growth in the country;

provide health centres in each and every village and make available life saving drugs to all; arid

prepare an economic policy and ensure its proper implementation with more foreign direct investments."

Mr. Deputy Chairman, Sir, it is a privilege not only to myself but to the entire House to think, to dream and to have *Roti, Kapda and Makaan* for every citizen of this nation. Therefore, I am taking great pleasure to introduce the Resolution on the subject of *Roti, Kapda and Makaan.*

Sir, if you see, at the time of Independence, in our country 57 per cent of the population was actually living below the poverty line. Then, our great respected leader Shrimati Indira Gandhi, when she was the Prime Minister of India, made all efforts to reduce the number of people living below the poverty line by introducing various measures like nationalisation of banks, Twenty-Point Programme and various others, and, she succeeded in bringing it down from 57 per cent to 37 per cent during her regime. As on today, we still have 27 per cent people living below the poverty line, that is, about 30 crore people in the entire nation are absolutely very, very poor and live below the poverty line, यह बहुत देख की बात हैं।

Sir, if you see the statistics, in the State of Madhya Pradesh, 37 per cent population is below the poverty line whereas the national average is 27 per cent; in Bihar, it is 44 per cent; in Assam, it is 40 per cent; Arunachal Pradesh, 40 per cent, and, of course, the lowest is the State of Haryana with 8 per cent and the State of Punjab, Chandigarh and Andhra Pradesh, they all have about 9-10 per cent. So, on an average, we still have 27 per cent people living below the poverty line in this country. What is the solution? Actually, Sir, acceleration of economy, industrial production, agricultural production and everything is interlinked. In the nation, growth in any sector, industry, agriculture and employment are interlinked with poverty. No doubt, the Government has been making all efforts, but still it has not succeeded. Now, I call upon the Government to bear in mind and take all steps to see that targets are achieved.

For this, few methods have been suggested by several experts like aceleration of economic growth, human and social development, providing education and health nutrition meeting the minimum needs, elevation of social, economic status of weaker sections of the society, and, also direct attack on poverty through employment, income generation programmes and assets building for the poor. So, I request the Government to bear in mind various measures of poverty elimination.

Secondly, Sir, I will talk about water. Our nation is suffering on one side from floods and droughts, and, on the other side, lack of drinking water and groundwater at various places. Our nation has been suffering miserably from devastation, either by floods or by droughts. For this, we have debated several times in the Parliament and everybody has been emphasising that we must see that water is not wasted. It should not go waste into the sea. You must link the rivers and also bring the projects and see that water is not wasted. There are two systems for preservation of water, one is long term and another is short term. The long-term system perhaps needs to have complete success in water storage and restoration and elimination of wastage of water in the nation. For this, all rivers in the country may need lakhs and crores of rupees which will take years together. Then, what is the best way? The best way is, you must have conventional methods of rain water harvesting. Whenever you get rain, you must have conventional methods like construction of small dams, minor tanks, distillation of old tanks, watershed management, etc. You must concentrate on this. I find that the Ground Water Board under the Ministry of Water Resources is supposed to make the master plan for all these things. They are also planning to have 364.53 million cubic metres volume of water through 2.25 lakh artificially-recharged structures in rural areas, like reclamation, tanks, check-dams, etc. So, here, Sir, this is a very, very top priority and a burning problem. Ample funds are given for the Rural Development Ministry, and also for the Water Resources Ministry, of course, that is small amount. The State Governments are also concerned about this. So, as on today, cross-confusion is going on, that is, who is to do it? In every State, in a year or two, if you build a small tank, if you concentrate on minor irrigation schemes, you will be able to get immediate results and see that water is restored. And, if the water is restored, automatically, groundwater level will increase. If groundwater increases, water is restored, irrigation system is improved, automatically, the agricultural produciton will go up. If the agricultural production goes up, poverty in rural areas will be minimised. Employment is also interlinked with it. Everything is inter-linked But, unfortunately, there is a lack of coordination, cooperation between the State Governments and the Central Government and the concerned Ministries. Some confusion is going on. Therefore, on this occasion, I request all my colleagues to bear in mind and stress that minor irrigations projects should be given immediate priority which will give immediate results within a year or two.

Similarly, no drop of water should be wasted in the States. When rain comes, water should be put in small tanks and check-dams. Just by spending minimum amount of money, you should restore irrigation system which also should have a lot of technical programmes. So, for this, I urge upon the Government of India to have a very scientific, a very practical mechanism in such a way that they must coordinate with all the States and the Water Resources Ministry and see that the system is successful. As I have told, it is going to be a great help to the agriculture, and, to the various other sectors.

My next point is regarding housing in the country. Today, in unban areas, if you go to slum areas, you will get tears at the plight of the poor people living in huts in such miserable living conditions and absolutely without proper sanitation. On the one side, they are totally rotting in the in human atmosphere. On the other hand, this kind of atmosphere is spreading infectious diseases in human beings. My point is, if we concentrate positively on this issue, it is not impossible to eliminate housing problem in urban areas. Perhaps it may be impossible to build crores of houses in the entire nation and to make every household self-sufficient. But, at least, if you take up this task in two phases, then it will be possible, there are big slums in cities like Mumbai, Chennai, Hyderabad, Delhi and Kolkata. But where there are a few slums, it is not impossible to do this. Even there are a lot of schemes from HUDCO. There is Central Government Housing Scheme and State Government Housing Schemes. But still nothing has happened. People are still suffering. We must accept this challenge. In the first phase, in urban areas, in cities, we must ensure that slums are totally eliminated. There should be permanent and *puca* houses.

i am very happy to know that the Government of India is planning to make 20 lakh additional hosues—seven lakh in urban areas and 13 lakh in rural areas-by spending Rs. 4,000 crores. If the Government is planning to have 20 lakh houses every year, then it should not be impossible to increase it further. It says that the funding will be done by the HUDCO, NHB, NCHF and other agencies. Here also, I request that you must concentrate on housing schemes. Instead of twenty lakh houses, it should be increased to 30-40 lakh houses. You can take help from various other institutions.

I am also happy to know that the Government wants to give Rs. 1000 crore as subsidy and Rs. 1000 crore as long-term loan. My suggestion is that in all cities, you give subsidy and long-term loan, and ask people to come forward. They must come forward to avail themselves of this facility.

There are a number of sites, which belong to the Railways. Take the case of Vishakapatnam in Andhra Pradesh. A number of sites are there where poor people are ready to construct their houses. But there are disputes.The land belongs to Railway Ministry, Defence Ministry or courts. This is not fair. The concerned Government authorities must come forward to help poor people. Suppose a poor man has been living in that place for 30 years. The Railways says that it is its land and it will not allow him to build the house. Then what will happen? This man will not vacate the land. And that place in the city will remain as slums. It is very unfortunate.

We have plenty of land; we have plenty of water; labour is very cheap; and material is also cheap.One can easily construct his house. The saying goes that where there is a will there is a way. In this slogan of *roti, kapra aur makan,* we must concentrate and give top priority to the housing scheme, particularly for the poor people in the urban areas and poor people in the rural areas.

Sir, the most burning problem in our country is employment. There is frustration. When a boy becomes a graduate, he is not sure that he will get a job. That is why, today, anti-social elements are growing in our society. It is because of this frustration. When the young people don't get jobs, they become frustrated. There are so many graduates without employment. With great difficulty and struggle, their parents got them educated. But there is no employment. And the result is that frustration is going on. It is very unfortunate. Employment is also interlinked with poverty. It is also interlinked with various other factors like industrial production, industrial growth, agricultural production, and GDP growth. All these things are interlinked. Unless you have massive industrialisation in the small and medium-scale industries and also massive agricultural growth, you cannot achieve employment.

Sir, getting employment through opening up of new industries or in agriculture operations is one side. The second side is voluntary employment. There have been self-employment schemes. For that, actually, the Government of India has created various schemes through nationalised banks and through the various the various Ministries. For

example, I can read, Jawahar Gram Samridhi Yojana, Swarnjayanti Gram Swaraj Yojana, Employment Assurance Scheme, Sampurna Grameen Rozgar Yojana, National Social Assistance Programme, Pradhan Mantri Gramodaya Yojana, Shehari Rozgar Yojana, Indira Awas Yojana, Samagra Awas Yojana, Food-for-Work Programme, Annapurna Yojana, Krishi Shramik Samaj Suraksha Yojana and Shiksha Sahyog Yojana. So, there are 13 schemes. Thousands of crores of rupees have been provided, but still you find unemployment and youngsters are in streets. Why? Here also, Sir, we have got lack of a scientific organised mechanism. I must say, there is no proper mechanism for this and there is absolutely no training for the youngsters. Suppose, it is compulsory for the banks that they must give loans to the youths and graduates for self-employment scheme, they won't give and these boys also don't know how to take the loans. And nobody knows how all these schemes are operated, and there is gross red-tapism. If some small educated man wants loan, the Department does not immediately react. They take their own time. By the time they take a decision, the unemployed fellow will run away to some other bad location. Therefore, it is the foremost duty of the Government to implement these schemes accurately, scientifically and practically, in a judicious manner, through a proper channel, through a proper organised mechanism. It is lacking very badly today. And, secondly, you must tame the minds of the youth all over the country, through various voluntary channels or NGOs or various organisations that there are so many schemes, where you will be benefited and you will be able to create employment for yourself. And, secondly, another most important and unfortunate thing in our country is the education system. The methodology and the philosophy of education have no connection with employment. Mr. Rajeev Shukla will be knowing this point. He is a journalist *...(Interruptions)...*

श्री राजीव शुक्ल (उत्तर प्रदेश) : सर, मैं यह कह रहा हूं कि लोकतंत्र में यह संभव हैं कि डा. सुब्बारामी रेड्डी रोटी, कपड़ा और मकान की बातें कर रहें हैं। डा. विजय मल्लया जी दलितों के उत्थान के लिए resolution ला रहे हैं और श्री ललित सूरी जी एमपीज़ की बात कर रहे हैं। इससे अच्छा तो कुछ हो ही नहीं सकता हैं। ...(**व्यवधान**)... वे दलितों के लिए, सफाई मजदूरों के लिए resolution ला रहे हैं। ...(**व्यवधान**)...

DR. T. SUBBARAMI REDDY: I will need your reply about this *...(Interruptions)...*

THE MINISTER OF AGRICULTURE AND THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR): Dr. Vijay Mallya will bring forward a Bill for total prohibition...*(Interruptions)...*

डा.टी सुब्बारामी रेड्डी : सर, राजीव शुक्ल जी ने बहुत अच्छी बात कही हैं, लेकिन वे एक चीज भूल गये हैं, वह यह हैं कि in a democratic country, I feel that when you want to join politics in a democratic way, you must be successful in your own profession. In your profession, you may be an industrialist, you may be a lawyer, you may be a doctor, any profession. So, once a man is successful in industry, he is bound to create employment. So, I created employment for 44 years; I have helped thousands of people; I have come to Parliament and I can say boldly that these are my achievements ... *(Interruptions)... And* I concentrated on socio-political, spiritual, cultural, academic, philanthropic, almost all fields...*(Interruptions)...* सर, यह हिम्मत की बात हैं । हर इन्सान को जिन्दगी में यह भावना लेकर पार्लियामेंट में आना चाहिए और लोगों के दिलों को छूना चाहिए । ...(**व्यवधान**)...

श्री राजीव शुक्ल : सर, बहुत बढ़िया बात हैं । ...(**व्यवधान**)...

श्रीमती जमना देवी बारुपाल (राजस्थान) **:** सर, मैं बीच में बोल रही हूं । डा. सुब्बारामी रेड्डी साहब गरीब वर्ग के लिए रोटी, कपड़ा और मकान के लिए संकल्प लेकर आये हैं । उनके संकल्प का हम लोग उपहास कर रहे हैं, मजाक बना रहे हैं । ...(**व्यवधान**)...

श्री उपसभापति : नहीं, नहीं । ...(**व्यवधान**)...

श्री राजीव शुक्ल : इसके लिए उनकी तारीफ हो रही हैं । ...(**व्यवधान**)... उनकी तारीफ हो रही हैं । ...(**व्यवधान**)...

श्रीमती जमना देवी बारुपाल : सर, यह बात मेरी समझ से बाहर निकल गई । आपके द्वारा की गई तारीफ में, मैं भी शामिल होना चाहती हूं । ...(**व्यवधान**)...

डा.फागुनी राम (बिहार) **:** सब तारीफ कर रहें हैं । ...(**व्यवधान**)...

डा.टी. सुब्बारामी रेड्डी : सभी लोग हिन्दी में बोलते हैं । ...(**व्यवधान**)... नेक्स्ट टाइम मैं भी हिन्दी में जोरदार स्पीच करुंगा ।Therefore, it should be a challenge of every citizen of this nation. In a democratic country they must create employment through their energy. As I said, we are the people who have struggled for

decades, created employment, given employment to the poor and come to the Parliament. So, you must give special marks.

Now, regarding unemployment, industrialisation is more important. In the country the burning problem today is unemployment. The unfortunate thing is that not many new industries have come up. If you take the statistics for the last few decades, you will find that not many new industries have come up. You just verify as to how many industries have come up. How many new industries have come into existence? Unless there is industrial growth, you can't dream to solve the problem of unemployment. The permanent solution of unemployment is industrial growth.To have industrial growth, first red-tapism should be completely removed. Everywhere, in every sphere of society, in every section, there is red-tapism. If some entrepreneur wants something, nothing moves. The work which can be carried out in one day takes ten days. It is also an unfortunate thing. It is coming in, the way of progress. It is accelerating the quantum of poverty, the quantum of unemployment, the quantum of frustration and the quantum of unhappiness in the nation. Therefore, this is the time when our Government must plan and see how many industries should be established in our country. Fortunately, from 1991 onwards the licence raj and all that have been minimised. In spite of that, there are still problems. If you take the progress of the last ten years, I don't think, many industreis have come up in the country. The people are not able to get what they want. Some problem comes up and nothing happens. Therefore, a permanent solution to the problem of unemployment is industrial growth. No doubt, the Government will be able to provide certain temporary measures to solve the problem of unemployment. There are various things like Food-for-Work Programme, etc. They are not going to solve the problem of unemployment permanently. On the one side, you want agricultural production, economic growth, industrial production, growth of industries, etc.. To achieve this, you must sit with the industrial organisation like FICCI, CII, etc., and you must verify and discuss with them what their problems are; as of today, how many industries are in the pipeline; to set up more industries what they want from the Government and various other departments and how to solve the problem of unemployment. Unless you have an absolute and concrete target for building up the nation, you can't expect any GDP growth, you can't expect any industrial growth and you can't expect any employment growth.

Another burning problem is population. In spite of the tremendous prosperity and progress in our nation, in spite of the spectacular and marvellous growth in various spheres and success, we are still suffering from all these things because of population. The growth of population is so much that the growth of our economy is not sufficient. That is the major set-back. In olden times, in ancient times, more children in the family were considered good. Today, the needs are more, the education system has improved. The system is totally modernised and different. Today, population is the biggest problem for us. Today it is 102 crores and, perhaps, in a few years it may go up to 120 crores. The Government must take it as a challenge. In the last few years I did find effort that is concentrated on population control. Now, we must change the minds of the people, particularly, the poor people in the rural areas. The poor people in the rural areas have got a wrong notion. In rural areas, people have wrong notion that if they have more children, they would send their children for jobs and in the process they would earn more. This is a wrong notion. The Minister was also saying that there were a lot of uneducated people who feel that vasectomy was dangerous. They are afraid of it. Actually, there is no control over the increasing population, therefore, we must give training to the people in rural areas through the Panchayat System. You must make the people understand that if you have more children, you will not be able to provide them good education. Of course, the working class and the poor people do not bother about education. You have to tell them that if you have more children, you will not be able to give them proper health facilities, proper shelter, proper food, therefore, you should not have more children. It will definitely be a curse if you have more children. No doubt, the people in the above middle class category are aware of it. They are taking care of it. They are not having more than 2-3 children. Only the people in the category of below middle class and uneducated people are still not aware of it. Sir, population control is interlinked with poverty, employment and all these factors. If you want रोटी, कपड़ा और मकान, हर इंसान को हिन्दुस्तान में मिले । the only way is, you must have control over population. Therefore, my request is you must take it up very effectively. How to control the population? It cannot be done by merely saying that you undergo vasectomy and you should not force them to go to the doctors. You must make the common man, uneducated man, poor man understand that in the modern system, it is going to be absolutely disadvantageous for any family to have more

children. Sir, we have not been able to have control over population for decades. Now you must take action from this point of view.

MR. DEPUTY CHAIRMAN : Please conclude.

DR. T. SUBBARAMI REDDY: Sir, normally I don't repeat what I have already spoken. हर आदमी कम बात करें, ज्यादा बात करेगा तो कुछ फायदा नहीं होगा । My last point is about health care. रोटी, कपड़ा और मकान, health is also very important. If you go to villages, there is not even a small dispensary. The pregnant women face a lot of difficulties at the time of delivery and when some poor people become sick, they face a lot of problems. It becomes very difficult to take them to the hospitals. In spite of so many schemes—I do not want to go into the details—no doubt, our Government is having a number of schemes and crores of rupees are being provided for the development of health care system, in spite of that, my question is, as my Leftist friends always ask, "यह गरीब कहां से आ रहा हैं ? क्यों गरीब इंसान गांव में मुसीबत में हैं ? यही प्रश्न हमें पूछना हैं । How are we going to solve this problem? Today in every village we see that the poor man is suffering for want of health facilities. So far as education is concerned, some people ask," What is the point in having higher education when there are no employment opportunities?" When you educate everybody, but do not give employment, that is of no use. In our country, we must change our education system. If you are able to get degrees in BA and B.Com, that are of no use. You must have such an education system that when a student comes out of the school, he should have an opportunity to go to the vocational training centers. There should be self-employment schemes for the student. So you must change the education system. You must know from the student in which subject they are intersted. If they are interested in carpentry work or electrical work or engineering work or any other small technical work, you must know it from them. You should introduce a vocational training system so that they need not depend on employment. There should be self-employment schemes for them.

In summary, our education system should be modified. You must concentrate on the health system. You must have such a mechanism that proper health facilities are provided in every village, very effectively. Regarding population, we must make an effort to see that it is controlled fully, and that it does not grow beyond 1,000 crores, but remains at that.

3.00 P.M.

Then, Sir, mass industrialisaton must go, and we must fully concentrate on small scale industries. When I said that minors' education is very important, our Left friends would also agree with me that we must concentrate on small scale industries. These small scale industries would help the poor man, the common man and the small graduates, But, today, it is not being given that much importance. So, the small scale industries should be given the top priority. Of course, major industries are important; when entrepreneurs come forward either from abroad from our own country, we must see to it that red-tapism goes off and top priority is given to them.

So, Sir, if industry, education, health, population control, poverty control, all these things are taken care of, then, we can have a glorious future for the people of our country, and our nation would get strengthened further and become unparallel in its achievements. Also, the people would feel proud of their nation.

With these words, Sir, I introduce this Resolution in the name of *'Roti, Kapda and Makaan.'*

The question was proposed.

MR. DEPUTY CHAIRMAN: You have not only presented your Resolution well, but you have also taken the exact time allotted under the rules. Now, Shri Surendra Lath.

श्री सुरेन्द्र लाठ (उड़ीसा) : उपसभापति जी, सर्वप्रथम तो मैं श्री सुब्बारामी रेड्डी जी को धन्यवाद देना चाहता हूं कि वे आज यह प्रस्ताव लाए हैं: यह प्रस्ताव देश की गरीब जनता के रोटी, कपड़ा और मकान के लिए लाया गया हैं । हम सभी जानते हैं कि सुब्बारामी रेड्डी जी बहुत बड़े उद्योगपति हैं और यह प्रस्ताव प्रमाणित करता हैं कि उद्योग होने के बावजूद उनके मन में इस देश की जनता के लिए कुछ दर्द हैं, इसलिए वे उनके लिए इस प्रकार का प्रस्ताव लाए हैं ।

[**उपसभाध्यक्ष** (**श्री फाली एस.नारीमन**) **पीठासीन हुए** ।]

महोदय, देश के स्वाधीन होने के सत्तावन वर्ष बाद भी इस देश की छब्बीस प्रतिशत जनता गरीबी रेखा के नीचे रहती हैं । मैं जिस प्रदेश से आता हूं, जिस प्रदेश का प्रतिनिधित्व करता हूं, उस प्रदेश का अड़तालीस प्रतिशत भाग गरीबी रेखा के नीचे रहता हैं । इसका अर्थ यह हुआ कि हमारे प्रदेश का प्रत्येक दूसरा आदमी गरीबी रेखा के नीचे हैं । इससे आप अनुमान लगा सकते हैं कि इस

देश का विकास, जिसकी हम बहुत बड़ी-बड़ी बातें करते हैं, वह आज तक भी साधारण आदमी तक नहीं पहुंच पाया हैं । महोदय, माननीय सदस्य ने रोटी, कपड़ा और मकान की बात की हैं और कहा हैं कि आज बहुत बड़ी संख्या में लोगों को घर उपलब्ध नहीं हैं, लोग झुग्गी-झोपड़ी में रहते हैं । मैं यह कहना चाहता हूं कि लोग केवल झुग्गी-झोपड़ी में ही नहीं रहते, आज स्थिति यह हैं कि इस देश की बहुत बड़ी जनसंख्या, विशेषकर आम नागरिकों मे, फुटपाथ पर रहने के लिए विवश हैं । इसके अलावा झुग्गी-झोपड़ी वालों के लिए योजना बहुत बनाई गई हैं, योजना पर काम भी चल रहा हैं, लेकिन ऐसा लगता हैं कि कहीं न कहीं इसका लाभ नीचे तक नहीं पहुंच रहा हैं । आज भी उस योजना का लाभ बड़े-बड़े लिल्डर उठा रहे हैं । महोदय, ये जिस स्वास्थ्य सुविधा की बात कर रहे हैं, यह सत्य है कि आज देश की स्वास्थ्य सेवाएं नीचे के स्तर पर नहीं पहुंच पाती हैं । गांवों में स्वास्थ्य केंद्र हैं, इसकी व्यवस्था हैं, मैं जानता हूं, आंकड़ो में बहुत कुद कहा जा सकता हैं, आंकड़ो में आप कह सकते हैं कि हॉस्पिटल हैं, मेडिकल सेंटर हैं, सभी कुछ हैं । मैं रेड्डी जी से अनुरोध करुंगा कि वे थोड़ा सा गांवों में जाकर अस्पतालों की स्थिति को देखें । अगर वहां अस्पताल हैं तो डॉक्टर नहीं हैं, डॉक्टर हैं तो दवाइयां नहीं हैं । इस प्रकार किसी भी प्रकार की सुविधाएं आज गांवों में नहीं हैं । गांव के लोगों को बाध्य होकर अपनी स्वास्थ्य सेवाओं को पूरा करने के लिए शहरों में आना पड़ता हैं । उपसभाध्यक्ष महोदय, मैं आपसे कहना चाहता हूं कि आज हमारे यहां उड़ीसा के गांवों में 2,000 डॉक्टरों की पोस्टें खाली पड़ी हैं । उड़ीसा के पिछड़े अंचलों के बारे में सरकार की रिपोर्ट बनी हैं, वहां के गांवो में स्वास्थ्य की कोई सुविधा उपलब्ध नहीं हैं । अगर किसी डॉक्टर की वहां पर नियुक्ति होती हैं, तो वह यह कोशिश करता हैं कि उकसा ट्रांसफर किसी दूसरी जगह हो जाए । वह उस गांव में जाना नहीं चाहता हैं । आज हमारे डॉक्टर शहरों में रहना चाहते हैं, वे गांवों में जाना नहीं चाहते हैं । इसका कारण क्या हैं ? एक डॉक्टर अपने जीवन का आधा भाग पढ़ाई करने के बाद जब गांव में जाता है, तो उसके पास रहने के लिए घर नहीं है, उसके बच्चों के पढ़ने के लिए वहां पर कोई सुविधा नहीं हैं, उसको वहां पर रोगियों का उपचार करने के लिए पर्याप्त सुविधाएं नहीं हैं । इसलिए वह अपना कैरियर उस गांव में रहकर नष्ट नहीं करना चाहता हैं । इस प्रकार की मानसिकता वहां बनी हुई हैं । इसीलिए कोई भी डॉक्टर आज डॉक्टरी पास करने के बाद गांव में न जाकर, शहर में रहना चाहता हैं और इसी के कारण गांवों में स्वास्थ्य सुविधाएं नहीं पहुंच पा रही हैं ।

उपसभाध्यक्ष महोदय, यहां शिक्षा के बारे में कहा गया । आज जिस प्रकार की शिक्षा की व्यवस्था हैं, हम जानते हैं कि ड्रॉप-आउट्स कितने ज्यादा हो रहे हैं । सरकार की जो रिपोर्ट आई हैं, उसमें बताया गया हैं कि देश में 57 प्रतिश छात्र माध्यमिक शिक्षा से पहले ड्रॉप-आउट करते हैं और अगर आप कालेजों की शिक्षा की बात करें तो 80 प्रतिशत बच्चे कालेजों तक नहीं पहुंच पाते हैं । इसका कारण यह हैं कि आज भी गांवों में जो छोटे-छोटे बच्चे हैं, वे 7-8 साल की

अवस्था से ही मजदूरी करे के लिए बाध्य होते हैं और वे स्कूल छोड़कर मजदूरी करने के लिए जाते हैं। वहां इस प्रकार की हालत बनी हुई हैं।

उपसभाध्यक्ष महोदय, आज स्वाधीनता के 57 सालों के बाद भी स्वच्छ पीने के पानी की व्यवस्था प्रत्येक गांव में नहीं हो पाई हैं। अभी अखबारों मे आया था कि गर्मियों के दिनों में लोग मीलों चलकर पीने का पानी लाने के लिए जाते हैं। वे 5 किलोमीटर, 10 किलोमीटर तक जाकर पीने का पानी लेकर आते हैं। इस प्रकार यह बड़ी दयनीय अवस्था हैं। हम अगर यह क्लेम करें कि हमने प्रत्येक गांव तक पीने के पानी की व्यवस्था कर दी हैं, मैं समझता हूं कि ऐसा कहना गलत होगा। हमें विचार करना होगा कि आखिर ऐसी अवस्था क्यों हुई ? देश में स्वाधीनता के बाद इन 57 सालों में 9 पंचवर्षीय योजनाएं बन चुकी हैं और 10 पंचवर्षीय योजना पर काम चल रहा हैं। दसवीं पंचवर्षीय योजना का आधा भाग बीत चुका हैं और मिड टर्म अप्रेजल आ चुका हैं। 10 वीं पंचवर्षीय योजना के बाद भी इस देश का नीचे का जो व्यक्ति हैं, जो सबसे गरीब व्यक्ति हैं, उस व्यक्ति तक विकास का लाभ नहीं पहुंच पाया हैं। इस देश की स्वाधीनता के आंदोलन के लिए जिन्होंने लड़ाई लड़ी थी, उन्होंने यह कभी नहीं सोचा था कि देश की आजादी के 55-57 सालों के बाद भी देश में इस प्रकार की स्थिति बनी रहेगी। यह बड़ी दुःखदायी अवस्था हैं। देश की स्वाधीनता से पहले हमें यह लगता था कि एक बार देश स्वाधीन हो गया, तो निश्चित रूप से सभी समस्याओं का समाधान हो जाएगा। किस प्रकार से देश का निर्माण होगा, हमारी क्या अवस्थाएं होंगी, कैसे हम देश का निर्माण करेंगे, क्या योजनाएं बनेंगी, शायद बहुत गंभीरता से इस पर विचार नहीं किया गया था। महात्मा गांधी ने इस विषय में कुछ बातें कहीं थीं और उनकी जो पुस्तक हैं "हिंदू स्वराज", उसमें आने वाले भारत का निर्माण किस प्रकार से होगा, उसकी योजना बनाई गई थी, लेकिन आज महात्मा गांधी के उन विचारों को नकार दिया गया हैं। आज ग्रामीण विकास की ओर ध्यान नहीं दिया गया हैं, केवल शहरों विकास की ओर ध्यान दिया गया हैं। जब पहली पंचवर्षीय योजना बनी, पंडित नेहरू पहले प्रधानमंत्री बने, उन्होंने कृषि को सबसे अधिक महत्व दिया था औरर सिंचाई की बहुत बड़ी योजनाएं बनी थी, जैसे हीराकुंड डैम बना था, भाखड़ा नांगल डैम बना था। किन्तु, महोदय, बाद में ऐसा लगता हैं कि सारा कंसेंट्रेशन शायद कहीं-न-कहीं हमने बड़े-बड़े कल कारखाने लगाने में लगाया। बड़े-बड़े कारखाने खुले, बड़े-बड़े कॉलेज खुले, इंस्टीट्यूट्स बनी, शहरों में बड़ी-बड़ी अट्टालिकाओं का निर्माण हुआ। गॉवों से युवक पढ़ाई करने के बाद गांव छोड़ कर शहर आ गए। वे शहर में इस आशा से आए कि शहर में उन्हें नौकरी मिल सकेगी। महोदय, हमने उन्हें जिस प्रकार की शिक्षा दी, वह अंग्रेंजो की दी हुई, बताई हुई शिक्षा दी। उस शिक्षा ने उन्हें अपने पैरों पर खड़ें होने में समर्थ नहीं किया और वह छात्र, वह युवक शहर में आ कर कहीं रोजगार मिलेगा, इसी तलाश में भटकता रहा। ...(**व्यवधान**)...

THE VICE-CHAIRMAN (SHRI FALIS. NARIMAN): Mr. Lath, you have two minutes more. You can take up to three minutes. But, try to give us some solutions. That is very important.

श्री सुरेन्द्र लाठ : सर, मैं अभी समाप्त करता हूं। उपसभाध्यक्ष महोदय, मैं आपके माध्यम से सरकार से यह कहना चाहता हूं कि जब तक हम ग्रामीण विकास और रूरल इंफ्रास्ट्रक्चर के ऊपर ध्यान नहीं देंगे, तब तक इस देश का विकास नहीं हो सकता हैं। जैसा कि माननीय सुब्बारामी रेड्डी जी ने इंडस्ट्रियलाइजेशन के बारे मे कहा, मेरा स्पष्ट मत हैं कि केवल कल-कारखाने लगा देने से, इंडस्ट्री लगा देने से इम्पालयमेंट या रोजगार की समस्या का समाधान नहीं हो सकता हैं। जब तक ग्रामीण स्तर पर जो छोटे-छोटे उद्योग हैं, जो छोटे-छोटे क्राप्ट्समेन हैं, जो आर्टिजंस हैं, जो वीवर्स हैं, जब तक उनका विकास नहीं होगा, जब तक हम गांवों में रोजगार उपलब्ध नहीं कराएंगे, तब तक निश्चित रूप से इस समस्या का समाधान हम नहीं कर सकते हैं। यह निश्चित हैं कि गांव के लोगों में सेल्फ इम्पालायमेंट के माध्यम से ही हम इसका समाधान कर सकते हैं। आज बहुत बड़े-बड़े कल कारखाने खुल रहे हैं, किन्तु सारे ऑटोमाइजेशन हो रहे हैं, रोजगार की सम्भावना कम हो रही हैं। इसलिए रोजगार की सम्भावना बढ़ाने के लिए आवश्यकता हैं कि छोटे-छोटे उद्योगों को प्राथमिकता दी जाए और इसके लिए आवश्यकता हैं, अगर जरूरत पड़े, तो इसके लिए एक बिल लाया जाए, नियमों में परिवर्तन किया जाए। जब तक हम यह नहीं करेंगे, रोजगार की समस्या का समाधान नहीं हो सकता हैं। यह बहुत ही जरूरी हैं।

उपसभाध्यक्ष महोदय, मैं माननीय रेड्डी जी से सहमत हूं कि इन सब समस्याओं का एक बहुत बड़ा कारण हैं –जनसंख्या में वृद्धि होना। हमने स्वाधीनता के बाद बहुत प्रयास किया, लेकिन जनसंख्या वृद्धि होने के कारण इस देश का विकास ठीक तरीके से लोगों तक नहीं पहुंच पाया हैं। इस जनसंख्या की समस्या का समाधान कोई कानून बनाने से नहीं हो सकता हैं। इसके लिए लोगों में शिक्षा का प्रचार-प्रसार पड़ेगा। केवल शिक्षा का प्रसार होने से ही इसका समाधान हो सकता हैं। लोगों में जागरूकता का निर्माण करना पड़ेगा।

एक बात जो छूट गई थी, उसके बारे में मैं कहना चाहता हूं-एग्रीकल्चर के विषय में, कृषि के विषय में। आज हम अगर देखेंगे कि 70 प्रतिशत कृषि वर्षा पर निर्भर करती हैं, केवल 30 प्रतिशत कृषि सिंचाई के द्वारा की जाती हैं। माननीय सदस्य ने जो रिवर कनेक्टिविटी की बात कही हैं, जो नदियों को जोड़ने की बात कही हैं, अच्छे वाटर मैंनेजमेंट की बात कही हैं, इसकी गम्भीर आवश्यकता हैं कि सरकार इसके बारे में गम्भीरता से विचार करे। इन सब बातों को अगर किया जाएगा और जो कार्यक्रम सरकार की तरफ से लिए गए हैं, उन्हें अगर लोगों का ठीक ढंग से पहुंचाया जाएगा, तो कहीं-न-कहीं निश्चित रूप से इसका समाधान निकलेगा। इतनी बात कहते हुए मैं अपनी बात समाप्त करता हूं।

THE VICE-CHAIRMAN (SHRI FALI S. NARIMAN): Mr. Shantaram Naik, from your party, there are seven speakers. So, each of you have about five minutes. So, you have to distribute it. *(Interruptions)*

SHRI SHANTARAM LAXMAN NAIK (GOA): Mr. Vice-Chairman, Sir, I support the sentiments expressed by Dr. Reddy in his Resolution. If you see the text of the Resolution, you will find that he has urged upon the Government to take certain actions. Those actions are enumerated in the Resolution. But, if you see it minutely, you will find that all these actions, except one, have already been taken by the Government of India. Sir, the first point is, to prepare a plan of action to completely eliminate poverty in the country. Action in this regard has already been taken. Maybe, there was faulty implementation. The second point is, to prepare a comprehensive policy of interlinking rivers and make available safe drinking water to all. Interlinking of rivers plan is still not there. This is being examined. Except this, in all others, like providing houses, educational programmes, employment, etc., in each sector that has been pointed out, there is an action plan from the Government of India. But, still, it is true that these action plans have not totally achieved their targets. Now, Sir, it is strange to see that a country which prepares aeroplanes cannot manufacture enough *rotis* for its people. That is the irony. It is a country where we can build sky-scrapers, but we do not have enough small houses for our people. That is a fact. Similarly, in a country where we manufacture the best of textiles, we do not have enough clothes to cover all our people. It is a reality. We are a people who are not greedy. Our needs are very limited.

I remember a song, राजकपूर की फिल्म "जिस देश में गंगा बहती हैं" का गाना हैं, "जो जिससे मिला सीखा हमने, औरों को भी अपनाया हमने, ज्यादा की नहीं लालच हमको, थोड़े में गुजारा होता हैं ।"Our needs are very limited. But, unfortunately, Mr. Vice-Chairman, Sir, certain things have not been achieved. I would have been happy if a para had been included in the background on certain achivements, enumerating these policies of ours and our action plans. One important aspect we have to see. We, many times, praise China or Singapore or this country or that country. We try to compare figures. But we must understand that to achieve certain things in a democracy is a miracle. In a dictatorial country, things can be achieved overnight, perhaps, in certain spheres. We must always keep this aspect in mind. This does not mean that we should find excuses. Nevertheless, this fact remains.

Secondly, as far as population is concerned, if we divide our production today by one half of our population, which should have been the actual figure if we had controlled our population, we would have seen people being happy, comparatively. Therefore, the main guilty in this case is population. That fact we must realise.

There is another aspect and I would not like to blame anybody. We must have goals of development. Certain political parties have different types of goals. They do not believe in the development aspect. They think that for four years they can sleep and the fifth year, they can create some turmoil in some areas and they can win elections. This trend also has to be stopped. This negative trend has to be stopped, this trend in certain political parties or groups has to be curbed as a part of the entire process of development.

Dr. Manmohan Singh went to the U.S. and he stated before us about the joint declaration, as to what were the objectives. He said that if we want to strive for development in future, we must have some sort of dealing with the U.S. to get the technology. But it is unfortunate to see that even this aspect of Dr. Manmohan Singh's *bona fide* achievements or *bona fide* attempts were not appreciated by certain elements in the country. Therefore, this also happens to be a hurdle in the process of achieving what we propose to achieve.

Obviously, nature has not been very kind to us. This has been the reality. So, whenever we plan things, we have to consider the negative aspect of nature, that every year, there are going to be floods, that every year there are going to be drought in the country. Therefore, if we calculate this aspect, then, perhaps, our targets would be achieved.

Nextly, administration has to be effective in every State or Zilla or Panchayat-level. Simplicity of laws is very important; we are aware of so much of complication. An Act of Parliament contains 20 per cent of law, if you are aware. Sir, 20 per cent of the law of the country is contained in the Act of the Legislature, 60 per cent in the rules that we frame and remaining part remains in the notifications and circulars which lie in some files and nobody knows. This sytem of legal mechanism has to change so that the common man knows what has rights are. If you give a book on a given subject in the hands of a common man or even a

lawyer, it will be difficult to know what is the law of the land on a particular subject. Similarly, schemes of the Government whether they are,of the State Governments or any other Governments are not available in booklet form with forms so that even a semi-literate can open that booklet to know that this is the scheme and this is the form which he has to fill up so that he can get certain relief. These are simple things and administrative matters, which are to be looked into. *...(Interruptions)...*

THE VICE-CHAIRMAN (SHRI FALI S. NARIMAN): Mr. Naik, this is your maiden speech. You are doing very well. But you have a couple of minutes more, if that is possible *...(Interruptions)...*

SHRI SHANTARAM LAXMAN NAIK: I will finish in two minutes.

THE VICE-CHAIRMAN (SHRI FALI S. NARIMAN): If it is possible, please.

SHRI SHANTARAM LAXMAN NAIK: Lastly, we have in our country, unfortunately, superstitious beliefs, which go against the trend of development. We have to go all the way out even at the cost of becoming unpopular in certain areas to remove superstitious beliefs from the minds of the people. These superstitious beliefs take away much of the time, energy, and even money of the common people. They feel if out of their income even Rs. 200 or Rs. 300 is spent on any superstitious belief by that, they can achieve certain things. These thoughts have to go out of their minds so that the income of families is not spent on such trivial matters. Another aspect I would like to mention and then finish is that during Rajivji's time, I remember, when I was in the other House, we had established a system of public grievances at the Central level. Certain Ministries had establihsed certain grievances mechanism. Some States also followed the mechanism of public grievances. I think in order to give relief to the people, an efficient and responsive public grievances mechanism in the country will go a long way in solving the problems of the people. Thank you.

THE VICE-CHAIRMAN (SHRI FALI S. NARIMAN): This was Mr. Naik's maiden speech. Shri Matilal Sarkar. Your Party has seven minutes. You are the only speaker. But you need not take all that time.

SHRI MATILAL SARKAR (Tripura): I will try, but ...*(Interruptions)*... Thank you, Sir. I must congratulate the hon. Member Dr. Subbarami Reddy for having brought these issues by way of a Resolution in the House which conform to the basic necessities of the people, I should say, in the rural areas and of those people who belong to the poorer sections of the society. He has brought these issues for them. That is why I must thank him. Sir, the resolution has been brought at such a time when our Party, the Communist Party of India (Marxist) has given a call all over the country for launching a movement on the issues of land, food and employment. And this month of August is the month that we have selected for this movement. That is why the Resolution brought out by Dr. Reddy subscribes to our call. That is why I must thank him another time. Sir, while going into the food situation, I would like to give some reference on Indian Council of Medical Research. The report came in 2001 where it is stated — if I elaborate category-wise it will take time, so I will speak in brief — the calories to be taken by the labourers in minimum and what they are actually taking. The difference has been shown by ICMR to be 13 per cent less than what the minimum requirement of K. cal. is. So, we are running short of 14 per cent calorie intake for rendering minimum labour for the nation. Sir, the National Institute of Nutrition has given a report where it is stated that in the drought prone areas in the country, pre-school boys and girls are suffering from malnutrition to the extent of 64.8 per cent in the drought-prone areas and in other areas the preschool boys and girls are suffering from malnutrition to the tune of 46.7 per cent and if we take the average, then it is sure that more than 50 per cent of the boys and girls and those who have not started their school studies even are suffering from malnutrition. They are more than 50 per cent. Sir, in the ICMR Report we see the requirement of milk for a person is 300 ml. here and actually he is getting 216 ml. i.e., 84 ml. short. In the case of eggs, the requirement of a person is 180 eggs yearly but he is getting only 30 eggs. He is short of 150 eggs. For meat, one needs 10.95 kgs yearly but he is taking only 3.2 kgs. He is short of 7.71 kgs yearly. So, what actually are the common people taking? From ail these statistics we see that the common people are taking food far short of what is required. That is why the people in the villages are suffering from malnutrition, suffering from want of food and suffering from availability of employment also. As far as work is concerned, we see that there is no work in the village areas at present as compared to their needs. So the

young boys and girls and even the labourers also are rushing from villages to the cities. If we do not look to the villages, if do not hit upon a plan to provide work, to create work in the villages, if we do not take up plans to create work in the villages, in the agricultural sector and in horticultural sector, self-employment schemes and village industries, if then, the people will rush to the cities. There also they will not get any work. So, it is a very distressing situation for the poor people. The reason is this. During these fifty-eight years of bur Independence—we are going to celebrate fifty-ninth Independence Day in a few days from now—there is no implementation of land reforms all over the country. Sir, barring three or four States—West Bengal, Kerala, Tripura and a few other States-no State has implemented land reforms. Land is not provided to cultivators. So, until and unless land is given to the tiller, the basic problem of Poverty will not come to an end. So, the land reforms are the main task that the Government should take up. Due to non-availability of land, the poor people are suffering a lot and sufferings are multiplying each and every year.

Sir, Mr. Reddy spoke of industries and industrialisation. He has referred to small industries. Yes, if the common man, living Below Poverty Line, has no purchasing capacity, if he cannot purchase clothes, if he cannot purchase clothes, if he cannot purchase soaps, if he cannot purchase pulses and if he cannot purchase the bare minimum necessities of the day how will the industries stand. About five-lakh small and big industries are now lying closed during the last five or six years. Sir, as many as, five-lakh industries have closed down and crores of workers have lost their jobs. While we speak of inudustrialisation, we have to speak of economic reforms. What is the point there? There is an open competition. We have lifted import restrictions. About 1429 items are now coming from abroad and are entering into our open markets. In this competition we see our commodities getting just staked and the market being captured by foreign goods. That is why our industries are closing down. This should be taken into account.

I would like to raise a demand here. It is true that the Below Poverty Line families are getting 35 kgs. of foodgrains through *Antyodaya Anna Yojana.* Under this Scheme, poor people are getting 35 kgs. of foodgrains. Why they are getting only foodgrains? Why are they not getting pulses? Why are they not getting butter? Why are they not getting oil? Why are

they not getting milk? And, why are they not getting clothes? So, my question is, as many as 14 to 15 items should be included in the list of ration items given to poor people. Each and every ration card-holder, belonging to the Below Poverty Line families, should be provided with 14 to 15 items which are of everyday necessity Without this, they cannot run their livelihood. These should be supplied to them through the Fair Price Shops. Giving only 35 kgs. of foodgrains will not suffice. My point is, the hon. Minister, while replying to this Resolution, should reply whether he is going to add more and more items to the list of commodities sold through the Fair Price Shops. This is my demand.

Sir, I would also like to point out another thing. In our State, the State Government takes the wheat from the Central godowns. They grind it and supply the *atta* to the people becuase there are no milling facilities in the tribal areas and far off villages. But the Central Government has recently served a notice that *atta* cannot be distributed through the air price ration shops. What is this? The State Government grinds that wheat and supplies the *atta* to the people becuase there are no milling facilities in the rural areas. But the Central Government has put up a restriction that they cannot distrubute *atta;* they can distribute wheat only. Where will this wheat go if the people do not have milling facilities. This wheat will go to the black market; this wheat will go to the open market. What does the Government want to do by putting such a restriction? This restriction should immediately be lifted for the sake of the poor people, living in the areas where there are no milling facilities; where there are no flourmills.

With these words, I conclude, Sir.

THE VICE-CHAIRMAN (SHRI FALI S. NARIMAN): Now, Shri Ram Narayan Sahu. You are only speaker from your party. You have six minutes.

श्री राम नारायण साहू (उत्तर प्रदेश) **:** सभापति जी, आपके माध्यम से डा. सुब्बारामी रेड्डी जी ने रोटी, कपड़ा और मकान के ऊपर बोलने के लिए जो सब्जैक्ट दिया हैं, इसके लिए मैं उनके प्रति बहुत आभार प्रकट करूंगा। इसमें कई चीज़े दी गई हैं, जैसे गरीबी के ऊपर बात उठाई गई हैं कि गरीबी को समाप्त करने के लिए क्या योजना तैयार करें।

सभापति, जी गरीबी को रोकने के लिए मेरा सुझाव यह है कि जब हम ट्रेन से कहीं जाते हैं यह रोड से यात्रा करते हैं, तो हमें सड़क के आप-पास सैकड़ो-हजारों बीघा ज़मीन बंजर दिखाई

पड़ती है। उस जमीन का अगर सही ढंग से इस्तेमाल किया जाए और उस ज़मीन को बराबर बनाया जाए, समतल बनाया जाए तो इससे हमारी ज़मीन भी तैयार होगी, काम करने योग्य ज़मीन भी हमें मिलेगी और लोगों को काम भी मिलेगा।

यह तो रही गांव की बात, शहर की बात मैं नहीं कह रहा हूं, क्योंकि गांव की स्थिति आज बहुत ज्यादा खराब हैं। इसलिए मेरा यही सुझाव हैं कि आप यदि सड़क के माध्यम से या कार के माध्यम से कहीं निकलें, तो बहुत सी ज़मीन ऐसी हैं जो बिना इस्तेमाल के पड़ी हैं, कहीं पर गड्ढा हैं, कहीं पर ऊंची-नीची हैं और यदि उस ज़मीन को समतल करके इस्तेमाल किया जाए तो खेती-बाड़ी भी हो सकती हैं, इंडस्ट्री भी लग सकती हैं और वहां पर मकान भी तैयार किए जा सकते हैं।

नदियों को जोड़ने की जो योजना हैं, यह बहुत ही अच्छी योजना है और काफी समय से इस पर बात चल भी रही हैं, तो इस पर हम यही कहेंगे कि सरकार इसके ऊपर जितनी जल्दी से जल्दी कदम उठाए अच्छा हैं। इससे हमारी बहुत सी परेशानियां, चाहे वह बाढ़ की हो, सूखे की हो, हमारी वे परेशानियां दूर होंगी।

जहां तक झुग्गी-झोंपड़ी का सवाल हैं, तो लोग झुग्गी-झोंपड़ी के न रहने के लिए कानून बनाते हैं कि ये न रहें और वहां पर डेवलपमेंट हो और शहर सुन्दर दिखाई दे, साफ दिखाई दे, वही लोग वोट के लिए उसे बसाने का काम करते हैं। अगर वहां से झुग्गी झोंपड़ी को हटाना हैं तो उससे पहले उनके लिए जगह बनानी पड़ेगी और हमारे यहां इतनी जगह हैं जो उनके लिए बनाई जा सकती हैं और फिर इसके बाद उनको हटाया जाए तो अच्छा रहेगा। अगर हम ऐसे ही तोड़ेंगे तो यह बहुत बड़ा अन्याय हम उनके साथ करेंगे।

सरकार द्वार अनेकों कार्यक्रम चल रहे हैं। कार्यक्रम तो चल रहे हैं लेकिन जिस तरह से दिखलाया जाता हैं, उस तरीके से इम्पलीमेंट नहीं हो रहा हैं। सरकार को इनका मॉनिटरिंग करना चाहिए। मेरा एक सुझाव यह भी हैं कि अगर किसी एम. पी. या विधायक के क्षेत्र में कोई काम सही ढंग से नही हुआ हैं तथा मॉनिटरिंग में काम में काम सही ढंग से पाया जाता हैं तो उस एम. पी. या विधायक को दोबारा टिकट नहीं दिया जाए। जो एम. पी. या विधायक अपने क्षेत्र को, अपने नगर को, अपने शहर को रिप्रेजेंट करता हैं तो उनकी भी कुछ जिम्मेदारियां होती हैं कि वे लोग देखने जाएं और उन कार्यों पर पूरी नज़र रखें। देखा गया हैं कि लोग चुनाव लड़ते हैं और जीत जाते हैं तथ फिर पता चलता हैं कि चुनाव जीतने के बाद 5-5,6-6 साल तक कोई अपने क्षेत्र में नहीं जाता हैं।

देश के प्रत्येक नागरिक को रोजगार मिले। रोजगार की जहां तक बात हैं इस बारे में मैंने एक चीज तो यह बताई कि जमीन को बराबर किया जाए। इससे जो गांव के लोग हैं उनको रोजगार

मिलेगा, काम मिलेगा ओर जैसा कि बताया गया कि हमारे यहां योजनाएं बड़े-बड़े कारखानों की हो रही हैं। छोटे-छोटे जो लघु उद्योग हैं, अगर उनको बनाया जाए, अगर उनको तैयार किया जाए तो लोगों को बहुत ज्यादा काम मिल सकता हैं और गांव के लोग भी छोटी पूंजी के अंदर उस काम को कर सकते हैं। इसलिए उनको बढ़िया ट्रेनिंग दी जाए। ये सारी बातें मॉनिटरिंग के अंदर आ जाती हैं कि सहीं ढंग से काम हो रहा हैं या नहीं हो रहा हैं। इसके ऊपर ध्यान देने की जरूरत हैं। उपसभाध्यक्ष महोदय, आपने 6 मिनट ही दिए हैं, तो मैं बहुत ही ब्रीफ में अपनी बात रख रहा हूं।

कृषि क्षेत्र में जो सुधार की बात हैं, जो किसानों को अच्छा बीज नहीं मिल पाता हैं, सिंचाई की व्यवस्था भी ठीक से नहीं हो पाती हैं। तो यह बात उसी से जुड़ जाती हैं कि अगर नदियां को जोड़ दिया जाए तो उससे बहुत सी समस्याएं दूर हो सकती हैं। उनको सही बीज मिलना चाहिए, क्योंकि बीज भी आजकल नकली आता हैं। इसमें यह भी देखा जाए कि बीज दिया जा रहा हैं सरकारी एजेंसी द्वारा या बड़े व्यापारियों द्वारा, उसको भी चैक किया जाए कि बीज सही स्तर का हैं या नहीं हैं। हम रोज कानून बनाते हैं। अगर उन कानूनों का कड़ाई के साथ इम्प्लीमेंटेशन नहीं होगा तो उन कानूनों का क्या फायदा।

जहां तक जनसंख्या की बात हैं, बढ़ी हुई जनसंख्या हमारी उन्नति को रोकने के लिए बहुत बड़ा कारण हैं। जनसंख्या बढ़ने के कई कारण हैं। जनसंख्या बढ़ने के कारण ये भी हैं कि जैसे हमारे गांव में लोग रहते हैं, न तो वे समृद्ध हैं और न उनके पास कोई एन्टरटेन्मेंट के साधन ही हैं, जबकि शहर के लोग क्लब में जाते हैं, पार्टियों में जाते हैं, सिनेमा में जाते हैं, लेकिन गांव के लोगों को कोई ऐसा साधन उपलब्ध नहीं हो पाता। वैसे दूरदर्शन के माध्यम से काफी लोगों का एन्टरटेन्मेंट होता हैं। अभी लाखों गांव ऐसे पड़े हुए हैं, जहां दूरदर्शन नहीं गया हैं। लेकिन एक बात हम आपको बतला दें कि दूरदर्शन वहां तक चला गया हैं, जहां तक भारत सरकार पानी नहीं पहुंच पाई हैं। बहुत सारे घरों में दूरदर्शन चल रहा हैं और दूरदर्शन वहां तक पहुंच गया हैं, जहां पर न पानी हैं और न ही दूसरे साधन हैं। जैसा कि बताया गया हैं कि एक-एक आदमी को 15-15 किलोमीटर पानी लेने के लिए जाना पड़ता हैं। प्रत्येक गांव में स्वास्थ्य केन्द्र बनाये जायें, यह बहुत अच्छी बात हैं। हमें इलेक्शन के दौरान कई प्रदेशों और बहुत से गांवों में जाने का मौका मिला और गांवों में जाकर हमने देखा कि वह स्वस्थ कहां से होंगे, उनके पास तो खाने-पीने तक का इंतजाम नहीं हैं। उनके पास पहनने के लिए कपड़े भी नहीं हैं। जाड़े के मौसम में कोई लड़का या लड़की शर्ट पहने हुए हैं, तो नेकर पहने हुए नही हैं और नेकर पहने हुए हैं, तो शर्ट पहने हुए नहीं हैं। अगर वह कमीज पहने हुए हैं, तो पेंट नहीं हैं और पेंट पहने हुए हैं, तो कमीज नहीं हैं। उनके पैरों में जूते-चप्पल तक नहीं हैं। हम नारा देते हैं कि हम बहुत ज्यादा तरक्की कर रहे हैं, हम बहुत ज्यादा विकासशील हैं, हम बहुत ज्यादा तरक्की कर रहे हैं। हमारे जो भाई लोग हैं, जो भारत में

रहते हैं, चाहे वे किसी भी मजहब या धर्म के हो, वे सब हमारे भाई हैं। अगर उनको रोटी,कपड़ा और मकान मुहैया नहीं कराया जायेगा, तो यह आजादी हमारे लिए फीकी हैं। हमारे साथ जो देश आजाद हुए थे, जो छोटे-छोटे कंट्रीज़ हमारे साथ आजाद हुए थे, वे देश आज कहां पहुंचे हुए हैं और हमारा देश आज कहां परर खड़ा हुआ हैं। बहुत से छोटे-छोटे कंट्रीज हैं, उन्होंने बहुत तरक्की की हैं और वे कंट्रीज कहां से कहां पहुंच गए हैं। आप चाहे तो इजराइल को ले लें या किसी दूसरे कंट्री को ले लें, बहुत सी ऐसी कंट्रीज हैं, जिनको आप ले ले, वे तरक्की करके कहां से कहां पहुंच गई और हम अभी तक उसी पुरानी लाइन पर चल रह हैं। हमारे यहां सिर्फ आबादी बढ़ती जा रही हैं। ...(**व्यवधान**)...

SHRI JAIRAM RAMESH (Andhra Pradesh): Mr. Vice-Chairman, Sir, can raise a question? *...(Interruptions)...*

THE VICE CHAIRMAN (SHRI FALI S. NARIMAN: Mr. Sahu, you had only six minutes. Would you like to take some more time or you are winding up?

SHRI RAM NARAYAN SAHU: Sir, I will take only one minute more. *...(Interruptions)...*

SHRI JAIRAM RAMESH: Sir, can I raise just one point? Sir, what is the point in discussing the Resolution when the Mover of the Resolution is not present in the House?

THE VICE CHAIRMAN (SHRI FALI S. NARIMAN): He should be. He should be.

SHRI JAIRAM RAMESH: Sir, we are discussing a Private Member's Resolution. Sir, he should be present.

THE VICE CHAIRMAN (SHRI FALI S. NARIMAN): He Should be present throughout. *...(Interruptions)...*

SHRI JAIRAM RAMESH: Sir, I think, we should set an example. *...(Interruptions)...*

THE VICE CHAIRMAN (SHRI FALI S. NARIMAN): We can tell him this thing when he comes. *...(Interruptions)...*

SHRI JAIRAM RAMESH: Sir, we should suspend discussion on it. *...(Interruptions)...*

THE VICE CHAIRMAN (SHRI FALI S. NARIMAN): The Resolution is now before the House. So, it is the property of the House. But it is a matter of courtesy. I think he must come. ...*(Interruptions)*...

SHRI R.S. GAVAI (Maharashtra): But, Sir, propriety demands. ...*(Interruptions)*...

THE VICE CHAIRMAN (SHRI FALI S. NARIMAN): Yes, yes, propriety does demand. I quite agree. I quite agree, especially, since he had thirty minutes. ...*(Interruptions)*...

श्री राम नारायण साहू : सर, मैं खत्म कर रहा हूं । ...(**व्यवधान**)...

श्री रुद्रनारायण पाणि (उड़ीसा) **:** सर, इस विषय पर आपकी रूलिंग क्या हैं ? ...(**व्यवधान**)...

THE VICE CHAIRMAN (SHRI FALI S. NARIMAN): There is no need for any ruling. He will come when he will come ...*(Interruptions)*...

श्री रुद्रनारायण पाणि : सर, उन्होंने कहा कि एक हम एक उदाहरण प्रस्तुत करें । ...(**व्यवधान**)... सर, इसके बारे में आप रूलिंग दीजिए । ...(**व्यवधान**)...

THE VICE CHAIRMAN (SHRI FALI S. NARIMAN): No, no. You can take the afternoon off. But the House will not. ...*(Interruptions)*...

श्री राम नारायण साहू : सर, मैंने बहुत-सी कंट्रियों के बारे में बताया, शायद इजरायल के बारे में आपको ऐसा लग रहा हैं, ऐसा नहीं हैं तो छोटी-छोटी कंट्रियां हैं, जैसे सिंगापुर हैं, इसके अलावा भी बहुत सी छोटी-छोटी कंट्रियां हैं । लोग कहते हैं कि यहां पर यह पैदा नहीं हो सकता हैं, वह पैदा नहीं हो सकता हैं । आप शारजाह को देखिये, वहां जंगल में मंगल हो रहा हैं । वहां पर क्या था और आज क्या हो गया ? हमारे लोग कानून बनाते हैं, संकल्प लेते हैं, सब बात करते हैं । हमारे यहां देश-भक्ति की वैसे तो बात बहुत होती हैं, लेकिन देश-भक्ति आस्ट्रेलिया या पाकिस्तान के साथ क्रिकेट का मैच होता हैं, तब ज्यादा दिखाई पड़ती हैं, उसके बाद देश-भक्ति को सब लोग भूल जाते हैं । ईमानदारी के साथ देश-भक्ति होनी चाहिए, ईमानदारी के साथ काम होना चाहिए । आर्थिक नीतियों के लिए जब तक हर आदमी को तैयार नहीं किया जायेगा, उसकों मेंटली प्रिपेयर्ड नहीं किया जायेगा, उसके लिए साधन नहीं बनाये जायेंगे, आर्थिक नीति को बनाये रखने के लिए, आर्थिक नीति कैसे तैयार हो, जब उसके लिए कुछ योजनाएं हों कुछ कानून तैयार हों और जो कानून तैयार हों, उनका अच्छी तरह से इम्प्लीमेंटेशन हो, तभी हम उन्नति की ओर बढ़ सकते हैं । सर, आपने मुझे बोलने का मौका दिया, इसके लिए आपका धन्यवाद ।

THE VICE CHAIRMAN (SHRI FALI S. NARIMAN): Mr. N. Jothi, you are the only speaker from your party and you have six minutes.

SHRI JAIRAM RAMESH: Sir, may I just request once again that you, in the Chair, could set a very healthy convention. I think you should set a convention by seeing to it that if a Member who has moved the Resolution is not present, we should not have a discussion on that. I would request you to kindly do that. This is a matter of convention.

THE VICE CHAIRMAN (SHRI FALI S. NARIMAN): We could do it for the future. I certainly think so. We can do it, but we cannot do it immediately. I don't think we can do that now. We would certainly do it for the future. I think that that would be a healthy precedent. Members should not think that they should have the privilege of having their Resolutions moved, speak and then move out of the House. That, I think, would be made plain to all hon. Members concerned when this proceeding comes to each one of you tomorrow morning.

SHRI VIJAY J. DARDA (Maharashtra): Is he not supposed to make his reply on this Resolution? He has to reply.

SHRI SURESH BHARDWAJ (Himachal Pradesh): At least, he should not be allowed to make the reply.

THE VICE CHAIRMAN (SHRI FALI S. NARIMAN): No, there is no question of any reply. The hon. Minister will have to say something, and then we will have to ask the hon. Member whether he withdraws his Resolution or not. But, in any case, let us move on.

श्री रुद्रनारायण पाणि : आज ही करिए। ...(**व्यवधान**)...

THE VICE CHAIRMAN (SHRI FALI S. NARIMAN): No, there would be no suspension of the debate. This House must sit till 5 'o clock. Please, proceed, Mr. Jothi.

SHRI N. JOTHI (Tamil Nadu): Hon. Vice-Chairman, Sir, I was a little surprised while going through the contents of the Resolution, because it was moved by a Member belonging to the Treasury Benches, a Congressman, an office-bearer of the Congress Party *...(Interruption)...*

THE MINISTER OF POWER (SHRI P.M. SAYEED): Sir, he is an hon. Member *...(Interruptions)...*

SHRI JAIRAM RAMESH: Please, there should be no politics *...(Interruptions)...*

SHRI N. JOTHI: No, Sir, there is no politics here.

THE VICE CHAIRMAN (SHRI FALI S. NARIMAN): This is Private Member's business. *...(Interruptions)...*

SHRI N. JOTHI: Sir, I agree with you and I am also aware of that.

THE VICE CHAIRMAN (SHRI FALI S. NARIMAN): It does not make any difference which Party he belongs to.

SHRI N. JOTHI: Sir, I am aware of that, but I would still maintain my stand. It is an admission and a confession on the part of the Ruling Party that they have not ruled this country, even after being in power for a minimum of 50 years, in a proper manner. They have said that even after fifty-seven years of our Independence, we are not well off. Who says this? A Congressman says this.

SHRI RAASHID ALVI (Andhra Pradesh): Sir, as a matter of courtesy, I would say that he is right. But once the Resolution has been moved and the discussion has started, then it becomes the property of the House. Whether the Mover of the Resolution is inside the House or outside the House does not change that.

THE VICE CHAIRMAN (SHRI FALI S. NARIMAN): But I think he is entitled to make a short comment.

SHRI RAASHID ALVI: He has raised issue. *...(Interruption)...* I think this is against the convention. *...(Interruption)...*

THE VICE CHAIRMAN (SHRI FALI S. NARIMAN): Mr. Jothi, let us stick to the subject. Your comment is well taken...*(Interruption)...* Your comment is well taken *...(Interruption)...*

SHRI N. JOTHI: After ruling the country for fifty years, a confession has been made by the Ruling Party that they have not ruled well. *...(Interruption)...*

SHRI RAASHID ALVI: That has been made by all Members, not only by the Ruling Party. It is the responsibility of the House. *...(Interruption)...*

SHRI N. JOTHI: It is an admission on their part *...(Interruption)...*

THE VICE-CHAIRMAN (SHRI FALI S. NARIMAN): Okay, you have made the point. Now, let us get on with the discussion. ...*(Interruption)*...

SHRI N. JOTHI: It is an admission on their part that they have not ruled the country well. ...*(Interruptions)*.. We have made a note of it. The country has made a note of it.

SHRI P.M. SAYEED: Their presence in the Government now is itself a testimony of how they have ruled it.

मौलाना ओबैदुल्लाह खान आज़मी (मध्य प्रदेश) **:** 5 साल का प्रशान था, छठे साल पब्लिक ने आउट कर दिया और आप 55 साल के प्रशान की बात कर रहे हैं ?

مولانا عبیداللہ خان اعظمی: 5 سال کا پرشاسن تھا، چھٹے سال پبلک نے آؤٹ کر دیا اور آپ 55 سال کے پرشاسن کی بات کر رہے ہیں؟

THE VICE-CHAIRMAN (SHRI FALI S. NARIMAN): Please, allow him to speak. Do not get provoked with all this. Let us get along with the subject. That is more important....*(Interruptions)*...

श्री सुरेश भारद्वाज : जब वह प्रशासन था, तब आप भी इधर को थे । ...(**व्यवधान**)...

THE VICE-CHAIRMAN (SHRI FALI S. NARIMAN): This is Friday afternoon, not Monday to Thursday... *(Interruptions)*...

SHRI N. JOTHI: Sir, the first point is, we must prepare a plan, so far, you have not prepared any plan; that includes even the Five Year Plans. I am very sorry to say this. You have to prepare a plan, at least, from now on.

This Resolution talks of completely eliminating poverty in the country. This is, again, and admission, on their part, of misruling. The Resolution says, 'to prepare a comprehensive policy of interlinking rivers and to make available safe drinking water to all'. Every State in this country now seems to be fighting with the neighbouring States for sharing waters. Our State, Tamil Nadu, is the best example of this. We are the leaders! Our neighbouring State, Karnataka, is not willing to share water with us.

†[] Transliteration in Urdu Script.

Another neighbouring State, Kerala, is more keen on allowing the water to drain Into the Arabian Sea, rather than sharing it with us. This is the development we have had after fifty-seven years of Independence!

Another objective is, 'to prepare an action plan for providing houses to each and every slum dweller and those who are economically backward.' Dr Subbarami Reddy, hailing from Andhra Pradesh, does not seem to have visited Tamil Nadu and observed well. We have got a Slum Clearance Scheme. There is a Slum Clearance Board and we are providing housing facilities to the poor people. As far as *makaan* is concerned, the same is not to be seen in even one part of the country. We are also doing our level best at some places in the area of elimination of slum-dwellings.

Then, there is mention about 'preparing an action plan to implement fully the educational programme initiated by the Government'. Again, taking this opportunity, I wish to tell this august House that in Tamil Nadu, education has been made free up to the school level. And, almost all the OBCs, the Schedules Castes and the Scheduled Tribes receive it free up to any level, even up to the level of Ph.D. Free cycle is given, free midday meal is given and free textbooks are given to the students, to all the students who want to study. Tamil Nadu is providing free cycle; free midday meal, free textbooks and Tamil Nadu can be taken up as a role model for this.

Prepare a plan of action to provide employment to each and every citizen of this country. Sir, this can be achieved not by multinational companies coming in and beating the people as we have seen recently in Haryana. This can be done only by encouraging small-scale and cottage industries. But what is happening? Due to free trade, Coca-Colas have come, Fantas have come, and, we have eliminated our local brands. This is the achievement that we have made in these 57 years.

We have to impove in the agriculture sector, which has started showing declining trends. There is no proper distribution of water and this is the main reason. It would be better if we could improve agriculture in this regard. Recently, there have been rains in Godavari area and it is stated, just three days ago, it appeared in all the newspapers, that water required over 12 years in that area has been wasted in the sea for want of proper dams and check dams to be build. This is the level of progress that we have done. We should be ashamed that we have not ruled well ourselves.

Prepare and implement a Comprehensive Population Policy to check population growth in the country. Sir, so far, we have not made any serious attempts in this matter, and people who have made serious attempts in this field have paid penalties for it. In Tamil Nadu, we very seriously implemented the Family Planning programme but the result was that we lost three Lok Sabha seats because of decline in population.

From 42 Lok Sabha seats, we were reduced to 39 Lok Sabha seats. We have lost three seats out of the bargain of effective Family Planning. If that analogy is adopted, what will be the encouragement for Family Planning? We should think on this matter. Progress in one field does not mean that we should go down in another area.

We must take steps to provide health centres in each and every village, make available life saving drugs to all. Providing health centre facility to all the villagers is a must. Sir, in this context *...(Interruptions)...*

SHRI JAIRAM RAMESH: Sir, the hon. Member has made a very significant point. I would like to be educated on this.

SHRI N. JOTHI: You can tell me *...(Interruptions)...*

SHRI JAIRAM RAMESH: No.no, I want to be educated. Sir, he says that the number of Lok Sabha seats has gone down from 42 to 39...

THE VICE-CHAIRMAN (SHRI FALI S. NARIMAN): Only because of Family Planning.

SHRI JAIRAM RAMESH: Yes, only because of Family Planning. Sir, it is very important and if this is true *...(Interruptions)...*

THE VICE-CHAIRMAN (SHRI FALI S. NARIMAN): I also want to *...(Interruptions)...*

SHRI JAIRAM RAMESH: Sir, I am somewhat surprised by this. I am willing to be educated. I am not seeing this as a partisan issue. If it is true that the State of Tamil Nadu has lost three seats, reduced from 42 to 39, I think it is a matter of grave importance and the House must take note of it *...(Interruptions)...* I think Mr. Gill can perhaps tell us something about it.

SHRI E.M. SUDARSANA NATCHIAPPAN (Tamil Nadu): Sir, I endorse that the Family Planning has been enforced strictly in the State of Tamil Nadu for the past thirty years so that the number of reproducing couples

are reduced, production is reduced. Therefore, on the Lok Sabha seats, the level is reduced, not the number. Number has not been reduced. To that level, we have lost *...(Interruptions)...*

4.00 P.M.

SHRI N. JOTHI: Sir, I stand by what I said. From 42 seats during the *...(Interruptions)...*

THE VICE-CHAIRMAN (SHRI FALI S. NARIMAN): One minute *...(Interruptions)...* One minute. Let us ask Mr. Gill.

DR. M.S. GILL (Punjab) Sir, I think I can explain this. This is relating to delimitation. As you well know, the Constitution, of course, originally, made clear that every 10 years you were to have the Census and after the Census, you were to have delimitation and balance the constituencies by population, first among States for Parliament and then within States for Assemblies. Now, as far as I know, the position is that in 1971, there was delimitation, And, at that time, Tamil Nadu did lose two seats and they went to a northern State. But after Mrs. Gandhi realised that while this is something the Constitution has made logically, we cannot afford it in a democracy; the point about which he is arguing.

Therefore, we had a Constitution Amendment and for 30 years, delimitation was frozen. Now, recently—the Parliament, when Mr. Jaitley was here, passed a Constitution Amendment that the allocation between the States, reducing or increasing, by terms of population growth or population reduction, has been again frozen for 30 years. And, the current delimitation, under Justice Kuldip Singh, is only to do balancing within States. For example, Delhi will retain 7 seats, no matter how much population influx comes in.

THE VICE-CHAIRMAN (SHRI FALI S. NARIMAN): So, What Mr. Jothi has said, applied in 1971? *...(Interruptions)*

SHRI N. JOTHI: The law is forever *...(Interruptions)*

DR. M. S. GILL: It was corrected by Mrs. Gandhi. And, since then, it was corrected by the last Government *...(Interruptions)*

SHRI N. JOTHI: But, we lost three seats, once and for all.

THE VICE-CHAIRMAN (SHRI FALI S. NARIMAN): It is very interesting. I myself did not know it.

SHRI N. JOTHI: Sir, why should we adopt family planning? This is our thinking now.

SHRI JAIRAM RAMESH: Sir, I have to submit one thing. If Tamil Nadu lost three seats in 1971, and I take the Member for what he has said, and, Sir, this has come as revelation to me; I didn't know it earlier.

THE VICE-CHAIRMAN (SHRI FALI S. NARIMAN): Yes, it has come as revelation to me as well.

SHRI JAIRAM RAMESH: It has come as a .complete revolution to me, and, I think, we need to have a discussion on this. If Tamil Nadu has lost three seats, I am sure, Kerala also lost, because Kerala's family planning precedes that of Tamil Nadu. In my view, Kerala also would have lost in 1917, subject to correction, Sir.

SHRI N. JOTHI: Yes, you are right. Kerala also lost one seat.

SHRI JAIRAM RAMESH: One minute, Sir. In other words, now, after Tamil Nadu, it is Andhra and other States that have come up, but those have not been penalised because, as explained quite clearly by Mr. Gill, delimitation has been frozen. But, Sir, if, indeed, in the past, Kerala and Tamil Nadu have lost these seats, I think, we should take note of this. This is the first time when I have heard about this.

THE VICE-CHAIRMAN (SHRI FALI S. NARIMAN): So, have I.

SHRI JAIRAM RAMESH: It is a matter of grave concern that two States, that are the two leading States in family planning, had to be penalised for their performance.

THE VICE-CHAIRMAN (SHRI FALI S. NARIMAN): The Law Minister to here. He may kindly just note this concern.

THE MINISTER OF LAW AND JUSTICE (SHRI H. R. BHARDWAJ): I have *...(Interruptions)...*

THE VICE-CHAIRMAN (SHRI FALI S. NARIMAN): No, no, it is quite all right. But it has risen incidentally only to this Resolution, namely, because of the fact that family planning was very intense in the southern States, particularly, in Tamil Nadu and in Kerala, and, in 1971, because of that they lost three seats and one seat respectively. But, then, Prime Minister, Mrs. Gandhi realised that this could not go on, because we

cannot encourage family planning and lose seats in the House. Therefore, delimitation was forzen for the next thirty years, it is again frozen now. Since you are here, we just want to take your advice *...(Interruptions)...* You please don't mind, Mr. Jothi.

SHRI N. JOTHI: I don't mind, Sir. I will get my time back.

THE VICE-CHAIRMAN: (SHRI FALI S. NARIMAN): Yes, Yes.

SHRI H. R. BHARDWAJ: Sir, I am aware of the fact that Mrs. Gandhi stopped delimitation around 1980-83 because of the reason that southern States were complaining that because of adhering to the family planning norms, they were losing seats. This was the consideration even now when the NDA Government had frozen the seats and did not go ahead with the proper delimitation, and, this is the malady, which have *...(Interruptions)*

THE VICE-CHAIRMAN (SHRI FALI S. NARIMAN): I think, we will have to sit some time and discuss this and have some sort of consensus on this, because it is a very, very important point *...(Interruptions)...*

SHRI H.R. BHARDWAJ: Recently, when I was looking at the delimitation, the sourthern States were losing definitely. Therefore, it has been forzen till 2020. Now, in the mean time, we have 15 years or so, we can look into this and study and see how we can find a solution. There was a proposal recently when I was studying Women's Reservation Bill to increase the seats. That may be the solution to compensate the southern States. But, that is the matter, the Home Minister is dealing with. We are aware of it, Sir.

THE VICE-CHAIRMAN: (SHRI FALI S. NARIMAN): Thank you, Mr. Law Minister *...(Interruptions)...*

SHRI JAIRAM RAMESH: Sir, I think, it is a matter of grave importance. What the Government will do now is very clear. But, I am concerned about what has happened in the past. In the past, two States, Kerala and Tamil Nadu, which have been held out as examples of family planning and social development, have lost three seats and one seat respectively, because of their performance on family planning. Sir, you are a distinguished lawyer. I would appeal to you. Sir, we should now think of retrospective justice for these States. It is okay that we have frozen

delimitation till 2020 or 2026, or whatever it is, in the future, but in the past, if these two States had lost Lok Sabha seats, I think, Sir, if you want to send a signal to the country that you will not be penalised for succesful family planning, let us restore three seats to Tamil Nadu and one seat to Kerala. I would appeal to you, Sir, that in this case, restrospective justice is required.

MR. VICE-CHAIRMAN (SHRI FALI S. NARIMAN): Good point. Mr. Jothi, if you don't mind, just make out a little note and give it to the Law Minister and send me a copy also. It should be a political; it should not be political.

SHRI N. JOTHI: No, Sir. When it is related to law, there is no politics.

DR. M.S. GILL: Sir, since we are on this problem, and the Law Minister is also here, I want to say something. There is a new problem emerging on this. I am saying this because I have studied it at that time. I indicated to you what and happened. Now, this freezing, at one level, it is illogical because the Constitution requires all seats to be balanced. If these are parliamentary seats, they have to be balanced. Now, it the northern States, particularly 4-5 States which we all Know, are going to go on increasing population in a big way for complex social reason—and others are going to European levels of population control, then, for the Commission and the country, a northern parliamentary seat will be 2.00 million average and a southern parliamentary seat will be 1.2 million average. That too becomes more and more absurd. So, we have to look at Family Planning and a whole lot of thing together.

SHRI ROBERT KHARSHING (Meghalaya): Sir, I am grateful to Mr. Ramesh, my hon. colleague, for raising this important issue. I would only like to add that besides retrospective justice, on which I fully agree with him, we should also adopt a system of incentives. There should be a system of incentives for those States, individuals or families, which are willing to control their population.

Secondly, we should have a proper debate on this important issue.

SHRI N. JOTHI: Sir, I am very happy that the House shares this concern. Losing of three seats alone is not the main criterion. But losing of importance of our voice in the House of People is. Some bonus should be given to people. It can be equated by giving bonus in this matter.

Sir, the next point deals with health centres. There is common cry almost all over India that doctors are not willing to work in rural areas. That issue can be sorted out. I have a suggestion here. We are subsidising medical education. The cost of a doctor's education is incurred from public exchequer. He can be asked to execute a bond or a guarantee letter at the time of his entry into the medical college that he will definitely serve in rural areas for at least 2-5 years after completion of his course, failing which he will refund a certain amount of money, which the Government spent on him. Because the amount he pays for his education does not satisfy the entire expenditure of education. Like that, by bringing forward a legislation or by bringing forward an authority to that extent, we can compel students, who are entering into medical colleges, to serve definitely for a particular period in rural areas. That way, we can encourage them to work in rural areas. Otherwise, there will be more doctors in urban areas and there will be no doctors in rural areas. This can be sorted out in that way.

Lastly, I come to the ninth commandment. Instead of ten commandments, my friend mentioned nine commandments. It says, "prepare an economic policy to ensure its proper implementation with more Foreign Direct Investment." Sir, again, it is a myth. Nowadays Foreign Direct Investment is quite often discussed. The Foreign Direct Investment has not brought any harmony to this country. Rather it has killed Small Scale Industries and Cottage Industries. We must have a rethinking on Foreign Direct Investment. It comes only in soft drinks. That is the biggest area where we have attracted more Foreign Direct Investment. Sir, people are not getting frustrated; on the contrary, they are in the greatest anger. They are very angry over the governance of this country. If you want to curtail this and keep them in good humour, you must change your policies and you must rule well and better. Thank you, Sir.

श्री मूल चन्द मीणा (राजस्थान) **:** उपसभाध्यक्ष महोदय, डा. टी. सुब्बारामी रेड्डी साहब द्वारा जो संकल्प उपस्थित किया गया हैं, वह बहुत ही महत्वपर्ण हैं । रोटी, कपड़ा और मकान, मनुष्य की ये तीन ही आवश्यकताएं होती हैं और अगर इनकी पूर्ति हो जाती हैं, तो मनुष्य के लिए किसी और चीज की आवश्यकता नहीं है । लेकिन आज़ादी के 57 साल बाद भी हमारे देश के अन्दर ये तीन मूलभूत सुविधाएं, जो आवश्यक हैं, हम सारे लोगों को उपलब्ध नहीं करा पाए । मैं सुब्बारामी

रेड्डी जी को धन्यवाद देना चाहूंगा कि उनके दिल में गरीबों के लिए सोच है । गरीबी में जीवनयापन करने वाले लोगों के लिए सुविधाएं उपलब्ध कराने के लिए यह संकल्प आप लाए हैं । सुब्बारामी रेड्डी जी ने स्वयं एक उद्योगपति होते हुए भी यह संकल्प उपस्थित किया हैं ।

आज़ादी के बाद रोटी, कपड़ा और मकान की आवश्यकता को पूरा करने के लिए इस देश के प्रथम प्रधानमंत्री, जवाहरलाल नेहरू जी ने पंचवर्षीय योजनाओं के माध्यम से इस देश के विकास के लिए, देश में मूलभूत आवश्यकताओं को पूरा करने के लिए, योजनाएं प्रारम्भ की थी । एक स्थिति यह थी, जब हिन्दुस्तान के अन्दर कपड़ा सीने के लिए जो सूई होती हैं, वह भी विदेश से मंगाई जाती थी, एक स्थिति यह थी, वहीं आज उन पंचवर्षीय योजनओं के माध्यम से हम इस देश के अन्दर एक हजार की आबादी तक के गांवों के अन्दर सड़कें पहुंचा सके, शिक्षा के लिए स्कूल बना सके, बड़े कस्बों के अन्दर स्वास्थ्य की व्यवस्थाएं कर सके । लेकिन आम आदमी को, जो गरीब हैं, हम उसके लिए पूरी तरह मकान की व्यवस्थाएं, खाने की व्यवस्थाएं, पीने के पानी की व्यवस्थाएं सिंचाई की व्यवस्थाएं नहीं कर पाए ।

रेड्डी साहब ने अपने संकल्प में नदियों को जोड़ने के लिए एक व्यापक नीति तैयार करने की बात कही हैं । इस देश के अन्दर सिंचाई के साधन कुएं या बावड़ी या छोटे-छोटे तालाब हुआ करते थे । उस समय वर्षा अच्छी होती थी, वर्षा ज्यादा होती थी । उपसभाध्यक्ष महोदय, लेकिन आज हिन्दुस्तान का बहुत बड़ा हिस्सा बाढ़ और सूखे की चपेट में रहता हैं । जब नदियों को जोड़ने की बात आती हैं, जिससे इस बाढ़ और सूखे से छुटकारा मिल सकता हैं, तो मैं कहना चाहता हूं कि इस योजना को श्रीमती इन्दिरा गांधी ने आरम्भ किया था । उनकी सोच थी कि देश के अन्दर पानी के संसाधनों को बढ़ाया जाए । इसके लिए उन्होंने 1980 में राष्ट्रीय जल आयोग की स्थापना की, ताकि वे अध्ययन करें कि किस प्रकार से हम सिंचाई के लिए साधनों को बढ़ा सकते हैं, किसान की जमीन के लिए सिंचाई के लिए पानी की व्यवस्था कर सकते हैं । उस के बाद 1982 में नदियों के एकीकरण की योजना के निर्माण के लिए राष्ट्रीय जल विकास अधिकरण का गठन किया गया । उस अधिकरण ने, विषय का अध्ययन किया और विभिन्न प्रकार के वैज्ञानिकों से राय लेने के बाद, उनके विचार सुनने के बाद, सर्वे करने के बाद, 30 ऐसे संपर्कों की पहचान की और राय दी कि देश में 30 ऐसी नदियां हैं, यदि उन्हें जोड़ दिया जाए तो हिंदुस्तान में राजस्थान, यू.पी., हरियाणा, गुजरात, आंध्र प्रदेश, कर्नाटक, तमिलनाडु, उड़ीसा, बिहार आदि राज्यों में सूखा और बाढ़ से लोगों को राहत मिल सकती हैं । किसानों को खेती के लिए पानी सहज की सुलभ हो सकता हैं और लोगों को पीने के लिए पानी भी सुलभ हो सकता हैं । यह योजना चलती रही । उपसभाध्यक्ष महोदय साथ ही देश में 14 ऐसी नदियां हैं जो हिमाचल से निकलती हैं और उन नदियों को जोड़ने का भी एक कार्यक्रम था । दूसरे प्राय द्वीप से निकलने वाली 17 ऐसी नदियां हैं जिन को भी इस योजना के अंतर्गत जोड़ने का कार्यक्रम था । राष्ट्रीय जल विकास अधिकरण ने

अपना अध्ययन करने के बाद रिपोर्ट तैयार की । उस कार्यक्रम को आगे बढ़ाने के लिए एन.डी.ए. की सरकार के प्रधान मंत्री अटल बिहारी वाजपेयी ने इस कार्यक्रम को हाथ में लेने के लिए बहुत बढ़-चढ़कर बातें कहीं कि हम इन नदियों को जोड़ेंगे, लेकिन उनके घोषणा करने के बाद जब देश के कुछ वैज्ञानिकों ने उस में खामियां गिनायीं तो उस योजना को एक कार्य-दल बनाकर ठंडे बस्ते में रख दिया गया । वह योजना आगे नहीं बढ़ी ।

अब इस सरकार ने संकल्प किया है और नदियों को जोड़ने के प्रथम चरण में कुछ स्वीकृतियां हुई हैं, जैसे पार्वती और काली सिंध को राजस्थान की चम्बल नदी से जोड़ने की स्वीकृति हैं । अगर इस तरह लोगों के लिए पानी की व्यवस्था हो जाती हैं तो देश में खेती की पैदावार तो बढ़ेगी ही, लोगों के लिए यातायात के साधन, आर्थिक उन्नति, और रोजगार के अवसर भी बढ़ेंगे व अन्य सुविधाएं उपलब्ध होंगी । इसलिए नदियों को जोड़ने के कार्यक्रम को प्राथमिकता दी जाए जिससे विकास का एक मजबूत साधन तैयार हो जाये । उपसभाध्यक्ष महोदय, इस देश की दो-तिहाई जनता गांवों में खेती पर आधारित हैं । यदि खेती का विकास कर दिया गया तो रोटी और कपड़े की बात जो डा. सुब्बारामी रेड्डी जी कह रहे हैं, इस सुविधा को बहुत ज्यादा प्रभावशाली ढंग से हम पूरा कर पाएंगे ।

साथ ही सुब्बारामी रेड्डी जी ने हाउसिंग की भी बात कही हैं । उपसभाध्यक्ष महोदय, प्रधान मंत्री श्री राजीव गांधी ने देश के आम लोगों के लिए हाउसिंग की योजना आरंभ की थी । इंदिरा आवास योजना के माध्यम से इस देश के गरीब लोगों को मकान उपलब्ध हो रहे हैं । उपसभाध्यक्ष महोदय, माननीय मंत्री जी तो हैं नहीं, अगर कोई और मंत्री नोट कर रहा हो तो वह ध्यान दें । महोदय, इंदिरा आवास योजना एक अच्छी योजना हैं, लेकिन इस की कार्य-प्रणाली में, नीचे के स्तर पर जाकर गरीबों को मिलने वाले मकानों में बहुत करप्सन होता हैं । मकान के लिए जितने पैसे, 15 हजार रुपए, उसको मिलते हैं, उसमें से ज्यादा-से-ज्यादा उसको 5 हजार रुपए मिल पाते हैं,10 हजार रुपए करप्शन में चले जाते हैं । इसी प्रकार से DRDA के माध्यम से कई योजनाएं चल रही हैं । सरकार उनका पता लगाए, मूल्यांकन कराए कि उन योजनाओं का क्या हो रहा हैं ? हम इतना पैसा खर्च करते हैं, उसके बाद भी जब हम विकास देखते हैं, तो DRDA की जो कई योजनाएं चल रही हैं, उससे विकास कहीं दिखाई ही नहीं देता । केवल एक काम में विकास दिखाई देता हैं । M.P.L.A.D. से यदि कहीं काम होना हैं, तो वह काम लोगों को जरूर दिखता हैं कि काम हो रहा हैं । इस इतना पैसा पंचायतों को देते हैं, कई योजनाओं में देते हैं, कई योजनाएं चला रखी हैं । लेकिन, उपसभाध्यक्ष महोदय, अब जब हम practical देखते हैं तो जो DRDA हैं, उन योजनाओं के नाम पर करप्शन का एक अड्डा बना हुआ हैं । उनसे एक-एक योजना पर कितना पैसा, कहां कितना खर्च हुआ हैं, उसका मूल्यांकन करा लिया जाए । जब हम भ्रष्टाचार की बात करते हैं तो राजनीतिक आदमी भ्रष्टाचार भी न करे और अखबार में झूठी खबर भी छप जाए तो वह बदनाम

हो जाता हैं, लेकिन सारा पैसा जो बैठे हुए ऑफिसर लोग खा रहे हैं, उनके बारे में कुछ चर्चा नहीं होती है।

उपसभाध्यक्ष महोदय, डा. सुब्बारासी रेड्डी जी ने यह कहा और जनसंख्या वृद्धि और उसके कम करने पर भी यहां काफी डिस्कशन हुआ। उसमें परिसीमन तक को रोका गया। हिन्दुस्तान के लिए यह बहुत जरूरी हैं। अपने पड़ोस के देश चीन की जब हम तुलना करते हैं, तो उन्होंने इस अभियान को, जनसंख्या कम करने के अभियान को बड़ी सख्ती के साथ लागू किया हैं। यदि आज हमने इस पर कंट्रोल नहीं कियातो आने वाले दिनों में हिन्दुस्तान चीन से ज्यादा जनसंख्या वाला देश हो जाएगा। लेकिन, जनसंख्या कम करने का हमारा मन होना चाहिए, हमारा संकल्प होना चाहिए। जनसंख्या कम करने की पहली सोच श्रीमति इंदिरा गांधी की थी, जिन्होंने जनसंख्या कम करने के लिए अभियान चलाया। फिर हमारे साथी लोगों ने सत्ता की लालच में जनता के बीच कई प्रकार के नारे दिए, लेकिन श्रीमती गांधी अपने इस संकल्प से नहीं हटी। उनकी कुर्सी चली गई, उनका राज चला गया। लेकिन इंदिरा गांधी ने जनंसंख्या कम करने का जो संकल्प लिया था, उसमें हमारे देश के अंदर कुछ ऐसी पार्टियां हैं, पॉलिटिकल पार्टियां हैं, उनकों सोचना पड़ेगा। जो धर्म-आधारित हैं, उनको सोचना पड़ेगा कि हमने देश के नुकसान के लिए धर्म की आड़ लेकर जो पार्टी बना रखी हैं, अपने देश का नुकसान नहीं करें और जनसंख्या कम करने का जो लक्ष्य हैं, उसको पूरा करने में सहयोग करें।

देश के उन्नति की, देश के विकास की गरीब के लिए रोटी और मकान की चिन्ता किसको हैं, किस पार्टी को हैं ? कौन-सी पॉलिटिकल पार्टी इनका हित चाहती हैं, उन लोगों को, गरीब लोगों को ऊंचा उठाना चाहती हैं ? इंदिरा जी ने इस देश के ऐसे लोगों को, जिनके पास भूमि नही थी, भूमिहीन थे, काम करते थे, भूमिधारकों के पास बेगारी का काम किया करते थे, बड़े भूमिधारकों से लैंड सीलिंग के माध्यम से भूमि अधिगृहित करके और कई जगह गवर्नमेंट की लैंड को भी ऐसे लोगों के हाथ में दिया। एक समय था, जब हिन्दुस्तान के अंदर खाने के लिए अनाज भी अमेरिका से मंगाया जाता था। लेकिन यह प्रयत्न और संकल्प जो इंदिरा जी काथा, वह उन्होंने हिंदुस्तान के अंदर हरित क्रांति का नारा देकर, खेती के लिए सुविधा देकर पूरा किया। हमारे यहां पहले जो अनाज विदेशों से मंगाया जाता था, उसे आज हम हिंदुस्तान में पैदा ही नहीं करते हैं बल्कि विदेशों को भी अनाज भेजते हैं।

उपसभाध्यक्ष महोदय, यहां आर्थिक नीति की बात और कही गई हैं। हमारे हिंदुस्तान की आर्थिक नीति के लिए जवाहर लाल नेहरु जी ने लघु उद्योगों को महत्व दिया था। आप देखिए, ये लघु उद्योग कहां चलते हैं ? ज्यादातर गांवों के अंदर ये लघु उद्योग चलते हैं। आज लघु उद्योगों की स्थिति क्या हुई हैं ? आज ये लघु उद्योग मृत जैसे महसूस हो रहे हैं। लघु उद्योग में जो काम होता

था, आज ये लघु उद्योग समाप्त होने की ओर जा रहे हैं, जिसकी ओर सरकार को विशेष ध्यान देना होगा कि पूरे लघु उद्योग जीवित रहें, जिससे गांवों के अंदर लोगों के रोजगार मिले। इसी के साथ ही गांवों के अंदर लोगों को सुविधाएं मिलें, बिजली मिले, पीने का पानी मिले, सिंचाई का पानी मिले और यह तभी हो सकेगा, जब सरकार अपना दृष्टिकोण खुला रखेंगी। जो सरकार की योजनाएं, अच्छी योजनाएं हैं, उनको आज अच्छी तरह से लागू करने की आवश्यकता हैं। जो पैसा योजनाओं के लिए हम देते हैं, उस पैसे का सही उपयोग होना चाहिए।

इन्हीं शब्दों के साथ, उपसभाध्यक्ष महोदय, मैं इस संकल्प का समर्थन करता हैं। धन्यवाद।

THE VICE-CHAIRMAN (SHRI FALI S. NARIMAN): Mr. Reddy, the Members were very upset that you were not here to hear their congratulation to you on your moving this Resolution. Nobody opposed this Resolution. So, you must be here. Now, Prof. Ram Deo Bhandary.

प्रो. राम देव भंडारी (बिहार) : धन्यवाद, उपसभाध्यक्ष महोदय। मैं डा. सुब्बारामी रेड्डी जी को धन्यवाद देता हूं कि उन्होंने इस संकल्प के माध्यम से देश की जो बुनियादी समस्याएं हैं –रोटी, कपड़ा मकान, शिक्षा,स्वास्थ्य, इनकी ओर सदन का ध्यान आकृष्ट किया हैं। महोदय, समाजवादी आंदोलन में हम अपने नेताओं के साथ एक नारा लगाते थे- "रोटी, कपड़ा और मकान, मांग रहा हैं हिंदुस्तान" । हमें अंग्रेजों की गुलामी से आजादी मिली। आजादी की कल्पना सिर्फ हमने अंग्रेजों की गुलामी से मुक्ति के लिए नहीं की थी बल्कि इसके साथ यह भी जुड़ा हुआ था कि आजादी के बाद अपना राज होगा, अपने राज में हम इस देश की जनता के लिए रोजी, रोटी, कपड़ा, मकान, स्वास्थ्य, शिक्षा, की व्यवस्थाएं करेंगे। रेड्डी जी ने इस संकल्प में ठीक कहा हैं कि स्वतंत्रता के 57 वर्ष बीत जाने के बाद भी इस देश की जनता के हम मूलभूत सुविधाएं, बुनियादी सुविधाएं भी उपलब्ध नहीं करा पाए हैं। मैंने पढ़ा हैं कि रोटी, कपड़ा और मकान की बात तो छोड़ दें, पीने का पानी भी, सुरक्षित पानी भी, इस देश की जनता को हम मुहैया नहीं करा पाए हैं। 6 व्यक्तियों में एक व्यक्ति को सुरक्षित या शुद्ध पेयजल भी नसीब नहीं होता। अभी लोग भूख से मरते हैं, कुपोषण से मरते हैं। गरीबी अभिशाप हैं, कलंक हैं। महोदय, अभी देश में 26 प्रतिशत लोग, अगर मेरा आंकड़ा ठीक नहीं हो तो ठीक कर देंगे, गरीबी रेखा से नीचे जीवन बसर कर रहे हैं। गरीबी रेखा से नीचे जीवन करते का यह अर्थ होता हैं कि उनके पास खाने के लिए रोटी नहीं हैं, पीने का शुद्ध पानी नहीं हैं, रहने के लिए मकान नहीं हैं। इस देश में लाखों लोग अभी भी सड़कों पर सोते हैं। दिनभर वे काम करते हैं रोजी-रोटी की व्यवस्था करते हैं और रात को कुछ खा-पीकर सड़क पर सो जाते हैं। हजारों लोग ऐसे हैं, जो सड़क पर जन्म लेते हैं। सड़क पर ही मर जाते हैं। यह स्थिति हैं अपने देश की।

मीणा जी भ्रष्टाचार की बात कर रहे थे —एक रुपया जब यहां से चलता हैं तो जिसके लिए हम वह रुपया भेजते हैं, उस तक पहुंचते-पहुंचते केवल 15 पैसे रह जाते हैं । जिन लोगों के लिए योजना चलाना चाहते हैं,जिस योजना के माध्यम से हम देश का लोगों का, विकास करना चाहते हैं उन तक पैसा पहुंचता ही नहीं हैं । यह एक बड़ी समस्या हैं । सार्वजनिक क्षेत्रों में भ्रष्टाचार इतना बढ़ा कि एक रुपया पहुंचते-पहुंचते 15 पैसे हो जाता हैं, फिर निर्धनता समाप्त कैसे होगी ?

इस देश में किसान आत्महत्या कर रहे हैं । जो विकसित प्रदेश हैं वहां से भी शिकायतें आई हैं, पिछड़े राज्यों की बात छोड़ दीजिए । विकसित प्रदेशों से भी समाचार आते हैं कि हजारों की संख्या में किसानों ने आत्महत्या की हैं । इस देश में 70 प्रतिशत लोग कृषि से जुड़े हुए हैं, चाहे वे किसान हो या कृषि मजदूर । हम कृषि पर पैसा नहीं खर्च करते । माननीय रमेश जी बैठे हुए है, उनके पास सारे आंकड़े होते हैं, हम कृषि पर खर्च नहीं करते, स्वास्थ्य पर खर्च नहीं करते, बहुत कम पैसा खर्च करते हैं ।

महोदय मैंने पढ़ा कि प्रसव के दौरान हजारों गर्भवती महिलाएं मृत्यु को प्राप्त होती हैं । 5 वर्ष से कम उम्र के लाखों बच्चे अपने देश में कुपोषण से मरते हैं । झुग्गी-झोपड़ी की समस्या हैं । गांवो में लोग रहना नहीं चाहते, वहां उनके पास काम नहीं हैं ।

अभी हम बाढ़ की समस्या के बारे में चर्चा कर रहे थे । पता नहीं प्रकृति इस सदी में किस दिशा में इस देश को ले जा रही हैं । बिहार में हर वर्ष चर्चा होती हैं, बाढ़ के बारे में, मगर इस समय स्थिति यह हैं कि बिहार में पानी नहीं हैं । बिहार में पानी आता हैं, बाढ़ आती हैं, उसमें बिहार की नदियों का बहुत बड़ा योगदान नहीं होता, नेपाल से जो नदियां आती हैं, वे पानी लाती है। जब नेपाल में पानी होता हैं तो बिहार में बाढ़ आती हैं । बिहार में एक बूंद भी पानी नहीं हो, कोई फर्क नहीं पड़ता हैं, नेपाल में पानी होता हैं, बिहार में बाढ़ आती हैं । नदियों के एकी करण के बारे में मीणा जी बोल रहे थे । यह योजना देखने में और सुनने में बहुत अच्छी अगती हैं । एक तरफ बाढ़ से जो पानी बेकार चला जाता हैं, उसे हम सूखा-ग्रस्त क्षेत्रों तक पहुंचाएं, लेकिन क्या यह फीज़िबल हैं, क्या यह वायबल हैं ? अभी तक तो मैं समझता हूं कि इसकी फीजिबिलिटी रिपोर्ट भी तैयार नहीं हुई है और जैसा कि मैंने पढ़ा था कि संभवतः 2008 तक यह रिपोर्ट तैयार होगी । बाहर से नदियां आती हैं, नेपाल से आती हैं, चीन से ब्रह्मपुत्र नही आती हैं, फिर उनके बारे में क्या होगा ? यह योजना 5,60,000 करोड़ की हैं । अभी तो केवल नर्मदा एवं कावेरी को लेकर दो राज्य झगड़ रहे हैं, लेकिन जब सभी राज्यों से नदियों का एकीकरण हो जाएगा, तो सभी राज्यों कहा हैं कि अगर नदी एकीकरण योजना की फीज़िबिलिटी, वायबिलिटी की अच्छा तरह जांच कर ली जाए तो बहुत अच्छा होगा । मैं इस योजना से असहमति व्यक्त नहीं करता हूं, मगर मुझे लगता हैं कि यह योजना

सभी राज्यों की सहमति से हो, क्योंकि पानी की समस्या कहीं न कहीं रहती ही हैं । मैंने पढ़ा था कि अगला वर्ल्ड वार शायद पानी की समस्या के लिए ही होगा । पानी की इतनी जटिल समस्या देश में ही नहीं दुनिया भर में भी पैदा होने जा रही हैं । अगली बार पानी के लिए ही एक राज्य दूसरे राज्य से, एक देश दूसरे देश से लड़ेगा । इसीलिए नदी एकीकरण योजना पर जो हमारे देश के वैज्ञानिक हैं, विशेषज्ञ हैं, बहुत गंभीरता पूर्वक विचार कर लें ।

योजना इस प्रकार से बने कि सभी राज्यों की इस पर सहमति हो । अगर यह योजना अच्छी तरह से कार्यान्वित हो जाती हैं तो यह बहुत अच्छी बात होगी ।

महोदय, शैक्षणिक कार्यक्रम के बारे में भी इन्होंने चर्चा की है । सदन में चर्चा होती भी रहती हैं । पहले वर्ष में जो लड़के अपने स्कूल में नामांकन करवाते हैं, पांचवी-छठी कक्षा तक जाते-जाते कितने ड्रॉप आउट होते हैं और दसवीं से गयारहवीं तक जाते-जाते कितने ड्रॉप आउट होते हैं । यहां पर तो शिक्षा भी दो स्तरों की होती हैं, एक तरफ म्युनिसपिल स्कूल में पढ़ने वाले लड़के, दूसरी तरफ डी.पी.एस. में पढ़ने वाले लड़के, इस प्रकार दो तरह की शिक्षा यहां चल रही हैं । गरीबों के बच्चों के लिए, जो म्युनिसिपल स्कूलों में पढ़तें हैं, उनके लिए अलग प्रकार की शिक्षा की व्यवस्था हैं । जब हम समान शिक्षा की बात करते हैं तो सबकों एक प्रकार की शिक्षा मिलनी चाहिए, पर ऐसा हो नही रहा हैं । डी.पी.एस.स्कूल में पढ़ने वाला लड़का आई.ए.एस. बनेगा, आई.पी.एस. बनेगा, बड़ा वकील बनेगा, बड़ा प्रोफेसर बनेगा, वहीं दूसरी ओर म्युनिसिपल स्कूल में पढ़ने वाला लड़का,क्लर्क, चपरासी बनेगा । इस प्रकार हम लोगों को जो शिक्षा देते हैं, अपने देश के बच्चों को, अपने देश के नागरिकों के जो शिक्षा देते हैं, वह शिक्षा समान होनी चाहिए, मगर ऐसा लग नहीं रहा हैं । हम सभी को समान शिक्षा दे पाएंगे मुझे यह भी फीज़िबल नही लग रहा हैं, वायबल नहीं लग रहा हैं ।

मैंने कृषि क्षेत्र के बारे में चर्चा की हैं । कृषि क्षेत्र पर हम बहुत कम खर्च करते हैं । 1961 में कृषि क्षेत्र का योगदान 61 प्रतिशत था, यह मैंने कहीं पढ़ा था, उसी आधार पर कह रहा हूं, किन्तु आज 24 प्रतिशत रह गया हैं । कृषि क्षेत्र का योगदान घटना चला जा रहा हैं । हम कहते हैं कि कृषि इस क्षेत्र की रीढ़ हैं, हमारे देश के विकास की रीढ़ हैं, किन्तु कृषि का योगदान आज लगातार घटता चला जा रहा हैं, इसलिए इस क्षेत्र की ओर भी हमारा ध्यान होना चाहिए ।

जनसंख्या वृद्धि को रोकने के लिए अभी तक जो भी उपाय हमने किए हैं, उनमें हमे सफलता नहीं मिली हैं । जो मिडल क्लास के लोग हैं, जो बड़े लोग हैं, वे इसे अपनाते हैं,लेकिन जो गांवों के गरीब लोग हैं, जो मिडल क्लास के लोग हैं, जो बड़े लोग हैं, वे इसे अपनाते हें, लेकिन जो गांवों के गरीब लोग हैं, उन्हें लगता रहता हैं कि अगर हमारा बच्चा पांच वर्ष का होगा, सात-आठ वर्ष का होगा, तो वह परिवार के लिए कमाई करना शुरू कर देगा । अगर जनसंख्या पर नियंत्रण नहीं होगा तो विकास के कितने भी रास्ते अपनाएंगे, शायद वे भी कम पड़ेंगे । महोदय, स्वास्थ्य के बारे

में भी मैंने चर्चा की हैं । यह जो विदेशी प्रत्यक्ष निवेश हैं, इसके बारे में तो सुब्बारामी रेड्डी जी, रमेश जी अच्छी तरह से जानते हैं कि किसमें किस तरह से विदेशी निवेश होना चाहिए, इससे देश का कितना कल्याण होगा । मैं ग्रामीण क्षेत्र से आता हूं, गांव की भाषा बोलता हूं और गांव के लोगों के बारे में चर्चा करना चाहता हूं ।

डा.टी. सुब्बारामी रेड्डी : सर, यह रिजोल्यूशन मेरा नहीं है ।

प्रो. राम देव भंडारी : मगर मैं आपको इसका एक्सपर्ट मानता हूं, कुछ विषयों पर आप एक्सपर्ट हैं और गांवों वगैरह के बारे मे हम लोग भी कभी-कभी बोल लेते हैं । महोदय, यहां स्वास्थ्य मंत्री जी बैठे हुए हैं । जो गवर्नमेट हॉस्पिटल हैं, गांवों में तो गवर्नमेंट हॉस्पिटल्ज की स्थिति वैसे भी अच्छी नहीं हैं । वहां उनके पास मकान नहीं होते, डाक्टर्स की भी कमी होती हैं, दवाइयों की भी कमी होती हैं । जो बड़े-बड़े हॉस्पिटल हैं, उनके बारे में भी अच्छी खबर नही आती । मैं किसी विशेष घटना की चर्चा नहीं करना चाहता हूं । दिल्ली के हॉस्पिटल के बारे मे खबरें छपती रहती हैं यहां इमरजेंसी में भी समय पर मरीजों की देखभाल नहीं हो पाती हैं । एक्सिडेंट के मामले होते हैं जिनको मेडिकल सहायता की तुरन्त जरूरत पड़ती हैं । मैं समझता हूं कि स्वास्थ्य मंत्री जी इस ओर ध्यान देंगे, वैसे ध्यान दिया भी होगा । बड़े-बड़े हॉस्पिटल्स में जहां लाखों रुपयों मे इलाज होता हैं वहां गरीबों का इलाज तो सम्भव नहीं हैं, जबकि सरकार की ओर से उन्हें मुफ्त में जमीन दी जाती हैं । नियम भी हैं कि 15 या 25 प्रतिशत गरीब लोगों का वहां इलाज होना चाहिए । परन्तु वहां ऐसा होता नहीं हैं । बड़े हॉस्पिटल हैं लाखों रुपयों में इलाज होता हैं, वहां गरीब लोगों का इलाज नहीं होता हैं । जो सरकारी अस्पताल हैं, उन अस्पतालों में भी उनकी व्यवस्था में सुधार करना पड़ेगा । महोदय, आपने मुझे समय का याद दिलाया था, मैं ज्यादा समय लेना भी नहीं चाहता । मैं एक बार फिर से रेड्डी साहब को धन्यवाद देता हूं कि एक ही संकल्प में वे देश की तमाम बुनियादी समस्याओं को सदन के सामने लाए हैं । इन्हीं शब्दों के साथ, मैं आपको धन्यवाद करता हूं, आपने मुझे समय दिया ।

श्री कृपाल परमार (हिमाचल प्रदेश) **:** धन्यवाद उपसभाध्यक्ष महोदय, डा.टी. सुब्बारामी रेड्डी जी द्वारा आज का यह संकल्प, जब सुबह में कार्यसूची देख रहा था तो उनके संकल्प का विषय पढ़कर ऐसा लगा कि तीन उद्देश्यों के कारण माननीय रेड्डी साहब यह संकल्प का विषय पढ़कर ऐसा लगा कि तीन उद्देश्यों के कारण माननीय रेड्डी साहब ये संकल्प लेकर सदन में आए हैं । जिस विषय पर रेड्डी साहब यह संकल्प लाए हैं-रोटी,कपड़ा और मकान, इन तीनों चीजों का अभाव माननीय रेड्डी साहब के जीवन में कभी नहीं रहा । आज मैं जिस प्रदेश का प्रतिनिधित्व करता हूं –हिमाचल प्रदेश, उसमें न तो कोई ऐसा व्यक्ति हैं जिसके तन पर कपड़ा नहीं, न तो कोई ऐसा सर हैं जिसके ऊपर छत नहीं और न ही घर में कोई ऐसा चूल्हा हैं प्रदेश भर में जहां रात को खाना नहीं बनता, इसलिए यह मेरे गृह प्रदेश की भी समस्या नहीं हैं । लेकिन राज्य सभा के द्वार

पर महात्मा गांधी का एक भजन लिखा है । उसमें लिखा हैं कि – "वैष्णव जन तो तेने कहिए, जो पीर पराई जाणे रे ।"

इंसान उसी को कहा जाता हैं जो दूसरों के दुख-दर्द का महसूस करता है और शायद इसी भावना के साथ रेड्डी साहब यह संकल्प लेकर आए हैं । इस संकल्प में 9 बिन्दु दिए हैं उन बिन्दुओं को विस्तार से पढ़ने के बाद मुझे उनका एक राजनीतिक उद्देश्य इसमें नजर आया । इस संकल्प में 9 के 9 बिंदु कांग्रेस सरकारों के किसी न किसी चुनाव में घोषणा पत्र के अंश रहे हैं । जब 57 साल के बाद उसी दल के एक सदस्य को यह संकल्प लाने की जरूरत महसूस हुई, तो मुझे लगता हैं कि रेड्डी साहब अब अपने पूर्वजों की गलतियों का प्रायश्चित भी इस संकल्प के माध्यम से कर रहे हैं । उपसभाध्यक्ष महोदय, ...(**व्यवधान**)...

डा. टी. सुब्बारामी रेड्डी : इसका पॉलिटिकल मतलब कहां से हो गया ।...(**व्यवधान**)...

श्री कृपाल परमार : उपसभाध्यक्ष महोदय, ...(**व्यवधान**)... इस संकल्प का । ...(**व्यवधान**)...

डा.फागुनी राम : उपसभाध्यक्ष महोदय, इनके लिए भी घोषणा पत्र जरूरी हैं । इसका इनके जीवन पर ...(**व्यवधान**)...

श्री कृपाल परमार : सर, मैंने यह आराम से कहा हैं । ...(**व्यवधान**)...

डा.फागुनी राम : यह हर आदमी को चाहिए । ...(**व्यवधान**)...

श्री कृपाल परमार : हां, जरूरी हैं, इसीलिए मैं कह रहा हूं । ...(**व्यवधान**)...

डा. टी. सुब्बारामी रेड्डी : सर, मैंने इसीलिए कहा कि सरकार तो बहुत प्रयत्न कर रही हैं, सरकार ने बहुत प्रयास किये हैं, उसका अच्छा फल मिला हैं, लेकिन ज्यादा पापुलेशन होने के कारण यह काफी नहीं पाया हैं । ...(**व्यवधान**)...

श्री कृपाल परमार : मैंने एक राजनीतिक व्यंग्य किया हैं, आप इसको छोड़िये । ...(**व्यवधान**)...

श्री जय राम रमेश : उड़ीसा में छह साल से आपकी सरकार हैं । ...(**व्यवधान**)...

श्री कृपाल परमार : उपसभाध्यक्ष जी ...(**व्यवधान**)...

SHRI N. JOTHI: It is a progress report of the Government of that Party. *...(Interruptions)...*

श्री सुरेन्द्र लाठ : सर, कहां 5 साल और कहां 50 साल ? हम उड़ीसा में जरूर 5 साल से शासन कर रहे हैं, लेकिन कांग्रेस का शासन वहां 50 साल रहा हैं । ...(**व्यवधान**)...

श्री कृपाल परमार : सर, मुझे लगता हैं कि मैंने रेड्डी साहब की दुखती रग पर हाथ रख दिया हैं। ...(**व्यवधान**)...

THE VICE-CHAIRMAN (SHRI FALI S. NARIMAN): You touched the nerve.

श्री कृपाल परमार : मान्यवर, पंजाबी में एक कहावत हैं कि जद पेट न पइयां रोटियां, ते सब्बे गल्लां खोटियां। जिसके पेट में भोजन नहीं होगा, उसके लिए देश-भक्ति, संस्कार, ईमानदारी ये सब बेमानी चीज़ हैं। देश में आज भी 30 करोड़ लोग रात को भूखे पेट सोते हैं, तो उनको आप सुबह राष्ट्र-भक्ति और देश-भक्ति की बात सिखाने जायेंगे, तो उनके पल्ले कुछ नहीं पड़ेगा। ...(**व्यवधान**)...

मान्यवर, रेड्डी साहब ने जो आंकड़े रखे, जिनमें बीपीएल के नीचे सबसे अधिक लोग रहते हैं, वे प्रदेश हैं-उत्तर प्रदेश, मध्य प्रदेश, बिहार, अरूणाचल प्रदेश और उड़ीसा। आज तक हमारे बीच में जितने भी प्रधान मंत्री रहे, जब उन प्रधान मंत्रियों की मैंने लिस्ट बनाई, तो अधिकांश प्रधान मंत्री हमारे इन्हीं प्रदेशों से रहे हैं, जिन प्रदेशों में सबसे ज्यादा गरीब और भूखे लोग हें। मैंने अपने प्रदेश का उदाहरण इसलिए दिया था कि हिमाचल प्रदेश छोटा-सा प्रदेश हैं। इसमें लोग कठिन परिस्थितियों में रहते हैं। वे अपनी मेहनत और ईमानदारी के बल पर इस मुकाम पर पहुंचे हैं कि हिन्दुस्तान के बड़े राज्यों में , शिक्षा के क्षेत्र में, आज पहला इनाम देश भर में हिमाचल प्रदेश को मिला हैं। उसके पीछे कारण हैं कि हिमाचल प्रदेश के लोगों ने ...(**व्यवधान**)... कांग्रेस की सरकारे तो बाकी जगहों पर भी हैं। यह हिमाचल प्रदेश के लोगों की ईमानदारी का फल हैं जिसके कारण उन्हें इनाम मिला हैं। वर्ष 1967 में अस्तित्व में आये प्रदेश को आज देशभर में, सब क्षेत्रो में, शिक्षा में, स्वास्थ्य में, रूरल डेवलेपमेंट में, बिजली में नम्बर एक प्रदेश बना हैं, तो यह इस प्रदेश के लोगों की मेहनत और ईमानदारी के कारण बना हैं।

मान्यवर, दूसरा कारण भूमि सुधार हैं। आज वहां पर कोई भी व्यक्ति रात को भूखा नहीं सोता हैं। इसका कारण हैं कि हर परिवार के पास इतनी जमीन जरूर हैं कि वह रात को अपने खाने लायक दाने और अनाज मुहैया कर सकता हैं। तीसरा विषय हैं, भारतभर में जितनी भी भूमि हैं, उसको अगर बराबर लोगों में बांट दिया जाये जहां पर गरीबी और भूखमरी के केस होते हैं, अगर उन का आप ध्यान से अध्ययन करें तो वहां पर आज तक भी भूमि सुधार नहीं हुए हैं। वहां पर इतनी बड़ी-बड़ी land holdings हैं कि उनके मालिक उनको जोत नहीं सकते और जो उनको जोतते हैं, उन्हें दो वक्त की रोटी नसीब नहीं होती। यही कारण हैं कि वहां पर लोग भूखे मरने पर मजबूर हैं। मान्यवर, आपनेसजैशंस मांगे थे। अगर भारत से, देश भर में से तीस करोड़ लोगों की

रोटी और अनाज सरकार उपलब्ध करवाना चाहती हैं तो सरकार को पहले देश भर में भूमि सुधार लागू करने चाहिए। दूसरा, कोई भी बंजर भूमि अपने मालिक का पेट भरने की गारंटी नहीं देती और तरीके से वनों का कटाव हुआ हैं, बादल भी अपनी मस्ती और मर्जी से बरसते हैं, अब मानसून पर भी डिपेंड होकर आप खेती नही कर सकते। इसलिए देश भर में इरीगेशन के प्रबंध किए जाने चाहिए ताकि किसान अपना पेट पालने लायक अनाज अपने खेतों से पैदा कर सके। मान्यवर, जब डा.टी. सुब्बारामी रेड्डी ने शुरू किया था तो उन्होंने वॉटर मैंनेजमेंट के बारे में कहा था। आपको जानकर हैरानी होगी कि राजस्थान और गुजरात, जहां पर हिन्दुस्तान में सबसे कम बारिश होती हैं, वहां पर भी किसी न किसी तरीके से लोग अपना जीवन जीने के लिए पानी का इंतजाम करते हैं और मेघालय, चेरापूंजी जहां पर हिन्दुस्तान में सबसे ज्यादा बारिश होती हैं, वहां भी लोग पीने के पानी के लिए तरसते हैं। उसका कारण यह हैं कि वर्षा के पानी का कुशल और ठीक प्रबंधन हिन्दुस्तान में नही हो पाया हैं। आंकड़ों के मुताबिक एक छत पर साल भर में इतना पानी गिरता हैं कि उसके नीचे रहने वाले लोगों के लिए वह पानी पीने के लिए काफी मात्रा में उपलब्ध रहता हैं। एक पंचायत में, एक गांव में साल भर में इतना पानी गिरता हैं कि पूरे गांव की सिंचाई के लिए अगर रोक लिया जाए तो वह पानी काफी हैं। लेकिन हमने मुम्बई में हालत देखी कि जब पानी बरसा तो उसको निकालने के इंतजाम किए जाने लगे हैं और जब पानी चला गया तो उसको वापस लाने के इंतजाम किए जा रहे हैं। जब कोई हमारे घर आता हैं, पानी जब हमारी छत पर पड़ता हैं, तब हम उसकों नहीं रोक पाते हैं। यही कारण हैं कि हमारे देश में वर्षा के पानी का ठीक प्रबंधन न हो पाने के कारण हमारे गांव में कुओं और बावड़ियों के रिवाज़ खत्म हो गए। तालाब लोग बनाना नहीं चाहते। हमारे यहां एक रिवाज हैं कि जिस गांव में तालाब होता हैं, उस गांव के कुएं भी नही सूखते लेकिन लोगों ने तालाब भर दिए, कुएं सूख गये और लोग प्यासे मरने के लिए मजबूर हो गए। मान्यवर, तीसरा विषय नदियों को जोड़ने का हैं। प्रो. रामदेव भंडारी कह रहे थे कि छोटी-छोटी नदियों के लिए लोग लड़ रहे हैं। अगर पूरे हिन्दूस्तान की नदियों को जोड़ दिया जाए तो उन समस्याओं का समाधान कौन करेगा ? हम पानी इकट्ठा तो कर लें, बांटने के लिए लड़ने की कोई बात नहीं हैं। मैं आपको हिमाचल प्रदेश की दो नदियों का उदाहरण देना चाहता हूं, सतलुज और व्यास। आज से 20-25 साल पहले, सतलुज का जो एरिया हैं, उसमें बारिश कम होती थी, उसमें बाढ़ नही आती थी और भाखड़ा डैम में मई-जून के बाद बिजली का उत्पादन ठप्प हो जाता था और पंजाब में इरीगेशन के पानी की कमी आ जाती थी। दूसरी ओर व्यास नदी में बाढ़ आती थी, पानी ज्यादा मात्रा में उपलब्ध रहता था और पोंग डैम का जलाशय इतना भर जाता था कि उस पानी को छोड़ना पड़ता था। 80 के दशक में व्यास और सतलुज लिंक परियोजना के तहत एक 25 किलोमीटर लम्बी सुरंग बनाकर उन नदियों को जोड़ा गया, जहां पर लगभग ढाई सौ मैगावाट बिजली का उत्पादन तो हुआ ही, जरूरत पड़ने पर व्यास के ज्यादा पानी को भाखड़ा के डैम में डालकर वहां भी बिजली के उत्पादन को ठीक किया गया हैं। मान्यवर, अगर पूरे देश में

इसी प्रकार नदियों को जोड़ दिया जाए तो मैं आपको दावे से कह सकता हूं कि आने वाली नसले, आने वाली जैनरेशन आज की सरकार को याद करेगी । मीणा साहब जब इस विषय पर बोल रहे थें, तो उन्होंने कहा कि यह सपना श्रीमती इंदिरा गांधी का था । अगर यह सपना सच में ही श्रीमती इंदिरा गांधी का था तो इस सरकार की इस सपने को साकार करने की जिम्मेदारी और बढ़ जाती हैं । मान्यवर, इसके लिए इस सरकार को ईमानदारी के साथ काम करना चाहिए और अगर यह सरकार इसके लिए कोई महत्वपूर्ण कदम उठाती हैं, तो यह सरकार आने वाले समय में लोगों द्वारा याद की जाएगी, ऐसा मुझे विश्वास हैं ।

मान्यवर, जनसंख्या की वृद्धि के बारे में जो विषय रखा हैं, आज देश में हालत यह है कि जो बच्चे पाल सकता हैं, वह बच्चे पैदा नहीं करना चाहता और जो बच्चों को एक वक्त का खाना नहीं दे सकता, उसके घर में छः-छः सात-सात बच्चे हैं भूखे पेट से पैदा बच्चे कभी भी देश का उज्ज्वल भविष्य नहीं बन सकते । इसके लिए सरकार को ईमानदारी के साथ, उन लोगों को शिक्षित करना चाहिए कि वे जितने बच्चों को निर्वाह और लालन-पालन कर सकते हैं, उतने ही बच्चे उस घर मैं पैदा हों, तो इस देशकी जनसंख्या में वृद्धि को रोका जा सकता हैं । जिस प्रकार हमारे पड़ौसी देशों से हर साल 50-50 लाख के करीब लोग यहां पर आ रहे हैं, उनको भी रोकना जरूरी हैं । वे भी हमारी जनसंख्या में वृद्धि का कारण बन रहे हैं । अंत में, मैं डा.टी. सुब्बारामी रेड्डी को, इस संकल्प को इस सभा में प्रस्तुत करने के लिए धन्यवाद देता हूं, मैं अपने वक्तव्य को समाप्त करता हूं ।

THE VICE-CHAIRMAN (SHRI. FALI S. NARIMAN): How long will you take, Mr. Gavai? There are two or three minutes left. Will you be able to finish within this time?

SHRI. R.S. GAVAI: Sir, I will begin my speech.

THE VICE-CHAIRMAN (SHRI FALI S. NARIMAN): Would you like to start your speech now? Or, are you going to start on 18th August, 2005? you finish at 5 o' clock, there is no problem.

SHRI R.S. GAVAI: I will start now and continue on 18th August, 2005.

THE VICE-CHAIRMAN (SHRI FALI S. NARIMAN): Okay.

SHRI R.S. GAVAI: Mr. Vice-Chairman, Sir, I support the Resolution moved by Dr. Subbarami Reddy. Fortunately, he is here. I will not touch whatever the points incorporated in the Resolution moved by Mr. Reddy because many of the point were discussed on the floor of the House and which are of vital importance keeping in view the national interest such

as population, connecting Southern and Northern rivers, family planning, etc. But, I will

5.00 P.M.

deal with a scheme which is in existence today. As per the policy of the Government of India, particularly, for eradication of poverty, there are so many schemes. These are under the Ministry of Rural Development and the Ministry of Urban Development. Many hon. Members have mentioned about them without assigning the name of the schemes. The Ministry of Rural Development and the Urban Development are aware of the schemes-- Indira Awas Yojana, Antyodaya Anna Yojana, Sampurna Grameena Rozgar Yojana, Food-for work Programme, Credit Guarantee Scheme, etc. ~ which are under respective Ministers. The basis for implementation of these schemes is Below Poverty Line. The scheme which was dealt by Mr. Sarkar was about providing ration. My first point is, whatever policy or schemes adopted or implemented for Below Poverty Line people under the Ministry of Rural and Urban Development Ministries, is absolutely wrong. The indicator for identifying the Below Poverty Line people under the various schemes and their implementation is very faulty.

THE VICE-CHAIRMAN (SHRI FALI S. NARIMAN): Mr. Gavai, may we stop here because it is 5 o" clock? You can continue on the next occassion. The further discussion on the Private Members' Resolution will continue not on Friday, but on Thursday, the 18th August, the second and last day allocated for the Private Members' Resolution. The house is, now, adjourned till eleven of the clock on Monday, the 8th August, 2005.

The House then adjouned at five of the clock till eleven of the clock on Monday, the 8th August, 2005.

MGIPMRND—3040RS—12-01 -2006